



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|---|---|--|--|
| - FOR ORDERS - | | | | |
| 1 | WA/84/2018 CAVT. NO.0321/2018 | THE ASSAM CO-OPERATIVE APEX BANK LTD Versus PUNJAB NATIONAL BANK AND 8 ORS | MR. D SAIKIA MR. P N GOSWAMI | MR G N SAHEWALLA (R2) MD ASLAM (R2) MR. A GANGULY MR. B PRASAD SC, PNB FOR CAVEATOR MR. M SAHEWALLA (R2) |
| 2 | I.A.(Civil)/3661/2023 in WA/12875/2023 | EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. | MR B SINHA MR. S SAIKIA | GA, ASSAM MR. D P BORAH(R-1) MR U GHOSH(R-1) SC, REVENUE SC, GMC SC, G M D A |
| | WITH WA/12875/2023 (Filing Number) | EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H | MR. S SAIKIA | |
| | WITH I.A.(Civil)/12877/2023 (Filing Number) | EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H | MR. S SAIKIA | |
| 3 | WA/260/2024 | DARASH MATHUR AND ANR Versus BINA DEVI AND ORS | MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM | MR. J KALITA (R-1) MR SOHAING(R-1) SC, FOREST |
| 4 | I.A.(Civil)/571/2024 in WA/1485/2024 | UNION OF INDIA Versus MD. KITAB ALI | MR. S C KEYAL | |
| | WITH WA/1485/2024 (Filing Number) | The Union Of India And 2 Others Versus Md Kitab Ali F | SUBHASH CHANDRA KEYAL | |
| 5 | Cont.Cas(C)/670/2024 | SMTI. LABANYA GOGOI Versus MRS. B. P. SRIDEVI AND 4 ORS | MR. S S S RAHMAN MR S R A NASER MR. M R SODIAL MR S AHMED MR. M R HAZARIKA | |
| 6 | I.A.(Civil)/1946/2024 IN WA/316/2021 (D/O) in WA/316/2021 | VANLALNGHETA Versus SMT. LALREMMAWII and ANR | MR. H BURAGOHAIN | |

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|----|--|---|--|--|
| | WITH MC/40/2024 | VANLALNGHETA Versus SMT. LALREMMAWII and ANR, | MR. H BURAGOHAIN | |
| 7 | I.A.(Civil)/2191/2024 in WA/7616/2024 | LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS | MR. P J SAIKIA MS. S P DAS | SC, AG SC, IRRIGATION SC, FINANCE SC, NCHAC |
| | WITH WA/7616/2024 (Filing Number) | LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS E | MR. P J SAIKIA | |
| 8 | I.A.(Civil)/3026/2024 in WA/9388/2024 | JUL HAQUE Versus THE STATE OF ASSAM AND 11 ORS | MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY | SC, SEC. EDU. SC, BTC |
| | WITH WA/9388/2024 (Filing Number) | JUL HAQUE Versus THE STATE OF ASSAM AND 11 ORS B | MR B P BORAH | |
| | WITH I.A.(Civil)/3027/2024 | JUL HAQUE Versus THE STATE OF ASSAM AND 11 ORS | MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY | SC, SEC. EDU. SC, BTC |
| 9 | I.A.(Civil)/3067/2024 in WA/9604/2024 | JAYANTA PAUL @ JAYANTA PAUL AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR M H AHMED I AMIN MR. O ULLAH | GA, ASSAM |
| | WITH WA/9604/2024 (Filing Number) | JAYANTA PAUL @ JAYANTA PAUL AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS F | MR M H AHMED | |
| | | - FOR FRESH ADMISSION WITH STAY/BAIL - | | |
| 10 | WA/312/2024 | DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS | MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV B RONGHANGPI | MS. B SARMA (CGC) |
| 11 | WA/342/2024 | THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L AND 11 ORS | ADDL. SR. GA, ASSAM | MR. M DUTTA, ADVOCATE FOR CAVEATOR |
| 12 | WA/387/2024 | STAR CEMENT LTD Versus THE UNION OF INDIA AND 4 ORS | DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY | MR G DAS (R-4) SC, INDUSTRIES AND COMMERCE |
| 13 | WA/415/2024 | SMT. ANJU RANI BAISHYA Versus THE STATE OF ASSAM AND 2 ORS | MR. P MAHANTA MS. M BORGHAIN M DAS | GA, ASSAM SC, SEBA |
| 14 | WA/416/2024 B/O | GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS | MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA | SC, ELEM. EDU SC, A S S A |
| 15 | WP(C)/5415/2024 | MASADDAR ALI LASKAR Versus THE UNION OF INDIA AND 2 ORS | MR. M HASAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN | MS. B SARMA(CGC) DY.S.G.I. |
| | | - FOR FRESH ADMISSION WITHOUT STAY/BAIL - | | |
| 16 | PIL/41/2024 | ASSAM PUBLIC WORKS AND 3 ORS Versus STATE OF ASSAM AND 7 ORS. | MR. D P BORAH MS. S BORO MR B PAUL | GA, ASSAM SC. AGRICULTURE SC, REVENUE |

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|---|---|---|---|---|
| 17 | PIL/74/2024 | RITUMANI DEKA Versus THE UNION OF INDIA AND 6 ORS | PETITIONER IN PERSON | GA, ASSAM DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 18 | PIL/71/2023 | AMZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 15 ORS. | MR. S DUTTA MS A DAS MS. I DAS | GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. P J SAIKIA, SR. ADV(R-7,8,10,12,13,15) MR. DITUL DAS (R-7,8,10,12,13,15) MR NABENDU PATHAK(R-7,8,10,12,13,15) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5) |
| 19 | WA/367/2023 | BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MS B DEVI MS. S BORA MR. P BORAH | MR. S K GHOSH (r-9) MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPTT. MR. N DAS, GA, ASSAM (R-4,5,7) MS. M D BORAH, SC, INDUSTRIES DEPTT. MS F AHMED (r-9) MS. R BORA, SC, AGRICULTURE DEPTT. SC, PCB |
| 20 | WP(C)/6850/2023 | REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS | MR. M DUTTA MR. M ISLAM MS A KHATUN | SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE |
| 21 | PIL/48/2024 | REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS | MS. M DEV | GA, ASSAM |
| 22 | WA/90/2024 | UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E | MR. R K D CHOUDHURY DY.S.G.I. | MR. S DAS, (R-1 to 760) |
| 23 | WA/284/2024 CAVT. NO.07352/024, | NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO | MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA | G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR |
| | WITH I.A.(Civil)/2493/2024 in WA/284/2024 | NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO | MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA | MR. A SANDILYA FOR CAVEATOR |
| 24 | WA/288/2024 | RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 2 ORS | MR B PATHAK MR V KUMAR | DY.S.G.I. |
| 25 | WA/308/2024 FIXED | MD ABUL HASEN Versus ABDUL AKHER ALI AND 9 ORS | MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH | SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MR. U P CHALIHA (R-1) MS M ROY(R-1) SC, FINANCE |
| | WITH I.A.(Civil)/2679/2024 in WA/308/2024 | MD ABUL HASEN Versus ABDUL AKHER ALI AND 9 ORS | MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH | SC, ELEM. EDU GA, ASSAM SC, FINANCE |

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| 26 | WA/318/2024 | PURBATTAR UDYOG HANDICRAFT CO OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS | MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR A HOSSAIN SMTI H DEVI | GA, ASSAM SC, REVENUE SC, G M D A |
| 27 | WP(C)/5574/2024 | BIJU PHUKAN AND 16 ORS Versus THE UNION OF INDIA AND 8 ORS | MR. K N CHOUDHURY MR. K KALITA MR. LENTSO MS G SWAMI | GA, ASSAM DY.S.G.I. SC, WPT AND BC SC, ELECTION COMMISSION. SC, M A C |
| 28 | WITH WP(C)/5093/2024 | PARAMA CHUTIA AND 37 ORS Versus THE UNION OF INDIA AND 7 ORS | MR. K N CHOUDHURY MR. K KALITA MS G SWAMI | GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, ECI SC. FOR MISSING AUTONOMOUS COUNCIL |
| 29 | WITH WP(C)/5150/2024 | BHABISH DIHINGIA AND 2 ORS Versus THE UNION OF INDIA AND 11 ORS | MR. K N CHOUDHURY MR. P GOGOI MISS. R R KAKATI MR. B K DAS | GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, M A C SC, ASEC |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 30 | PIL/1/2024 | FAZLUZZAMAN MAZUMDER Versus THE STATE OF ASSAM | MR. J LASKAR MR. FAZLUZZAMAN MAZUMDER PETITIONER IN PERSON | GA, ASSAM |
| 31 | WA/179/2024 | DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS. | MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA | GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE |
| HEARING | | | | |
| 32 | WP(C)/1707/2021 | DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS | MR H K DAS MR. U PATHAK | MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I. |
| 33 | WP(C)/6622/2021 | THE UNION OF INDIA AND 3 ORS. Versus PARAG BARMAN | MR A DASGUPTA MR S CHAKRABORTY | MR. U K NAIR MR H K DAS MR. M P SARMA MS D MAHANTA MR N K SARMA |
| 34 | WA/129/2022 | UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS. | C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I. | MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM |
| 35 | WA/353/2022 CAVT. NO.11912/022, FIXED, WITH LCR- TWO FILES | MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS | MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS | GA, ASSAM MS. S G BARUAH FOR CAVEATOR |

WITH
[I.A.\(Civil\)/3281/2022](#)
in WA/353/2022

MUSSTT. SOFIKA HUSSAIN ARA BEGUM
@ SOFIKA BEGUM AND ANR.

Versus

THE ADDL DEPUTY COMMISSIONER AND
3 ORS.

MR. SAILENDRA DEKA
MR. B DUTTA
MS. J BORO
MR J DAS

GA, ASSAM
MS. S G BARUAH
FOR CAVEATOR

36 [WA/379/2023](#)

DEPANJAN SARMA
Versus
STATE OF ASSAM AND 3 ORS.

MR. A GANGULY
MR. A DHANUKA

MR. D SAIKIA, AG, ASSAM
SC, N M C
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| | | | | |
|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
| 8) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 9) | MRS. K DEVI | 29-11-2024 | To | 09-12-2024 |
| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |
| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
| 15) | MS. P DAS | 05-12-2024 | To | 20-12-2024 |
| 16) | MR. B NATH | 04-12-2024 | To | 09-12-2024 |
| 17) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 18) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 19) | MR. M U MAHMUD | 04-12-2024 | To | 12-12-2024 |
| 20) | MR B K SARMA | 05-12-2024 | To | 13-12-2024 |
| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |
| 24) | MR. D KAKOTI | 06-12-2024 | To | 15-12-2024 |
| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|---|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3688/2024 FIXED | DIBAKAR DAS Versus THE STATE OF ASSAM | MR. B M CHOUDHURY MR. U CHOUDHURY | PP, ASSAM |
| 2 | Bail Appln./3731/2024 B/O | AMARJYOTI KALITA Versus THE STATE OF ASSAM | MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN | PP, ASSAM |
| 3 | Bail Appln./3732/2024 | SRI RANJAN ROY @ RAY Versus THE STATE OF ASSAM AND ANR | MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA | PP, ASSAM |
| 4 | Bail Appln./3742/2024 | SRI JIBAN BISWAS Versus THE STATE OF ASSAM | MR. M ALI H R KHAN MD. ANARUL ISLAM | PP, ASSAM |
| 5 | Bail Appln./3744/2024 | KORIM SEIKH @ ABDUL KORIM Versus THE STATE OF ASSAM AND ANR. | MR P P MEDHI MR G BARGAYARY Z HAQUE | PP, ASSAM |
| 6 | Bail Appln./3745/2024 | BHABNA BABU AND 2 ORS Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME | PP, ASSAM |
| 7 | Bail Appln./3746/2024 | SAKAN ALI @ SAKAN ALI Versus THE STATE OF ASSAM | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN | PP, ASSAM |
| 8 | Bail Appln./3747/2024 | NAZIR HUSSAIN Versus THE STATE OF ASSAM | MR. A HUSSAIN MR. K M HASSAN | PP, ASSAM |
| 9 | Bail Appln./3748/2024 | WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR | MR. A K GUPTA MR. R S MISHRA | PP, ASSAM |
| 10 | Bail Appln./3749/2024 | AFSAR ALI AND ANR. Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI G BORO | PP, ASSAM |
| 11 | Bail Appln./3750/2024 | HIRAK JYOTI DEKA Versus THE STATE OF ASSAM | MR. DITUL DAS MS TINLUNG | PP, ASSAM |

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| 12 | Bail Appln./3754/2024 | MUKTAR KHAN Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| 13 | Bail Appln./3755/2024 | SUJONUR ROSHID Versus THE UNION OF INDIA | MS. A. MEDHI | SC, DRI |
| 14 | Bail Appln./3756/2024 | MONUNJOY BARUAH Versus THE STATE OF ASSAM | MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI | PP, ASSAM |
| 15 | Bail Appln./3757/2024 | UMESH MANDAL Versus THE STATE OF ASSAM AND ANR | MR. H S BORAH | PP, ASSAM |
| 16 | Bail Appln./3758/2024 | ASHIM ADIKARI @ ASHIM ADHIKARY Versus THE STATE OF ASSAM | MR KUTUB ALI MD S ALI MR M RAHMAN | PP, ASSAM |
| 17 | Bail Appln./3760/2024 | BITUL SENAPATI Versus THE STATE OF ASSAM | MR S BORTHAKUR MR A N IQBAL MR. A NAYAK R HAQUE | PP, ASSAM |
| 18 | Bail Appln./3762/2024 | PRASANTA BORDOLOI @ PRASATA BORDOLOI Versus THE STATE OF ASSAM, | MR S DEWRI MR A DEKA | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 19 | AB/3147/2024 FIXED | ANSARUL HOQUE Versus THE STATE OF ASSAM | MR F HAQUE MR A ISLAM | PP, ASSAM |
| 20 | AB/3207/2024 | HABIBULLAH MIAH Versus CENTRAL BUREAU OF INVESTIGATION | MR. M KHAN MR A K DAS MS J AKTAR | SC, CBI |
| 21 | AB/3208/2024 | ATOWAR ALI AND ANR Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED | PP, ASSAM |
| 22 | AB/3214/2024 | AKBAR ALI Versus THE STATE OF ASSAM | MR. M AHMED MR. M M ZAMAN | PP, ASSAM |
| 23 | AB/3225/2024 | MUSTAFA HUSSAIN Versus THE STATE OF ASSAM AND ANR | MD. R ALI MR. A M KHAN MR Z RAHMAN MR S PRODHANI | PP, ASSAM |
| 24 | AB/3226/2024 | MONNAF BEPARI AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. A T SARKAR AMINUR RAHMAN | PP, ASSAM |
| 25 | AB/3232/2024 | SRI KANAK GOHAIN Versus THE STATE OF ASSAM AND ANR. | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | PP, ASSAM |
| 26 | AB/3233/2024 | SRI BABALI BORAH @ DHRUBA BORAH Versus THE STATE OF ASSAM | MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA | PP, ASSAM |
| 27 | AB/3234/2024 | ABDUS SADIQUE AND ANR Versus THE STATE OF ASSAM | MR. J LASKAR | PP, ASSAM |
| 28 | AB/3236/2024 | MIR HUSSAIN Versus THE STATE OF ASSAM | Yousuf Ali | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 29 | Bail Appln./1722/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR Versus THE STATE OF ASSAM | MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS | PP, ASSAM |
| 30 | Bail Appln./2437/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RATAN DAS Versus THE UNION OF INDIA | MR. M BISWAS J SINGPHO A GHOSAL | SC, NCB |

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|---------------------|---|--|--|--|
| 31 | Bail Appln./2835/2024 WITH CASE RECORD(SCANNED COPY), B/O | ASHROF ALI @ KHUN Versus THE STATE OF ASSAM AND ANR | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM |
| 32 | Bail Appln./3024/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | RAHMAN ALI Versus THE STATE OF ASSAM AND ANR | MR M RANA MR M.HOQUE | PP, ASSAM |
| 33 | Bail Appln./3189/2024 WITH CASE RECORD(SCANNED COPY), FIXED | CHANMONI NAMASUDRA Versus THE STATE OF ASSAM AND ANR | A BORMAN B SONOWAL | PP, ASSAM |
| 34 | Bail Appln./3409/2024 FIXED | MD SAHA ALI AND ANR Versus THE STATE OF ASSAM | MR. M AHMED MS S AHMED MS A SIDDIKA | PP, ASSAM |
| 35 | Bail Appln./3411/2024 WITH CASE RECORD(SCANNED COPY) , FIXED | MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR | MR. N ISLAM | PP, ASSAM |
| 36 | Bail Appln./3425/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ANOWAR RAHMAN @ HUSSAIN @ ANAR ALI Versus THE STATE OF ASSAM AND ANR. | MR S ISLAM MR. R ISLAM | MR. A MOBARAQUE (R-2) PP, ASSAM |
| 37 | Bail Appln./3523/2024 FIXED | MOMINUR HOQUE SK Versus MD. ABBAS ALI SHEIKH AND ANR | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 38 | Bail Appln./3536/2024 WITH CASE RECORD(SCANNED COPY), FIXED | SORIFUL ISLAM @ MD SHORIFUL ISLAM @ RAHUL Versus THE STATE OF ASSAM AND ANR | MD. A HUSSAIN MR. T ISLAM | PP, ASSAM |
| 39 | Bail Appln./3556/2024 WITH CASE RECORD(SCANNED COPY), FIXED | PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR. | MR. A PARAMANIK P. KALITA | PP, ASSAM |
| 40 | Bail Appln./3592/2024 FIXED | MONIRUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 41 | Bail Appln./3598/2024 FIXED | SRI HEROD MUSHAHARY Versus THE STATE OF ASSAM, | MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA | PP, ASSAM |
| 42 | Bail Appln./3599/2024 FIXED | RAFIKUL ISLAM Versus THE STATE OF ASSAM | MR. A AHMED MR. I U CHOWDHURY U U KHAN | PP, ASSAM |
| 43 | Bail Appln./3620/2024 FIXED | TAHIDA KHATUN Versus THE STATE OF ASSAM | MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN | PP, ASSAM |
| 44 | Bail Appln./3628/2024 FIXED | GAJEN LIMBU Versus CENTRAL BUREAU OF INVESTIGATION | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN | SC, CBI |
| 45 | Bail Appln./3635/2024 FIXED | BHASKAR KALITA Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| BAIL HEARING | | | | |
| 46 | AB/2441/2024 FIXED | ABDUL AJJ Versus THE STATE OF ASSAM | MS. P DAS DR AZIZ KHAN DEEPANJALI GUPTA | PP, ASSAM |
| 47 | AB/2738/2024 WITH CASE RECORD(SCANNED COPY), FIXED | UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR. | MR G CHAMUAH | PP, ASSAM |
| 48 | AB/2756/2024 WITH OFFICE NOTE, FIXED | YAR RAHMAN SHAH @ YAR MOHAMMAD Versus THE STATE OF ASSAM AND ANR | MR. A Z AHMED | PP, ASSAM |

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|----|---|--|--|-----------------------------------|
| 49 | AB/2837/2024 | MASUDUL HASAN AKAND @ MASUD SK Versus THE STATE OF ASSAM AND ANR. | MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS | MR. T SK (INFORMANT) PP, ASSAM |
| 50 | AB/2986/2024 FIXED | SAIBAL DAS Versus THE STATE OF ASSAM AND ANR | MR. N K KALITA | PP, ASSAM |
| 51 | AB/3027/2024 FIXED | MOSTAFA ALI Versus THE STATE OF ASSAM | T A LASKAR A BORBHUYAN | PP, ASSAM |
| 52 | AB/3051/2024 WITH OFFICE NOTE, FIXED | RAJIB HUSSAIN LAKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. L R MAZUMDER MR. A ISLAM | PP, ASSAM |
| 53 | AB/3091/2024 FIXED | MANASH KUMAR SEAL AND ANR Versus THE STATE OF ASSAM | MR. M R KHANDAKAR MR. A ROHMAN | PP, ASSAM |

ORDERS

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|----|--|--|--|---|
| 54 | W.P.(CrI.)/34/2024 FIXED | RAJIB SHARMA Versus THE INDUSIND BANK LTD AND 4 ORS | MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA | |
| 55 | I.A.(CrI.)/665/2024 in AB/3239/2019 | MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR | PETITIONER IN PERSON | MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM |
| 56 | I.A.(CrI.)/1199/2024 in AB/3063/2024 | SMTI RUMILA DAIMARI Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) | RAJIB BARUAH | SC, CBI |
| | WITH AB/3063/2024 | SMTI RUMILA DAIMARI Versus THE STATE OF ASSAM | MR. R BARUAH | MR M HALOI, SC, CBI PP, ASSAM |
| 57 | I.A.(CrI.)/1200/2024 BA 3516/2024(D/O), B/O in Bail Appln./3516/2024 | SAMSUL KHAN Versus THE STATE OF ASSAM AND ANR | MS MAYURI DAS | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
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| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
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| 17) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 18) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 19) | MR. M U MAHMUD | 04-12-2024 | To | 12-12-2024 |
| 20) | MR B K SARMA | 05-12-2024 | To | 13-12-2024 |
| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |

| | | | | |
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| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--|---|--|---|
| WITHDRAWAL | | | | |
| 1 | WP(C)/5660/2024 B/O | MANTU NATH BORO Versus THE STATE OF ASSAM AND 2 ORS. | MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM | SC, P W D |
| MOTION | | | | |
| 2 | Cont.Cas(C)/672/2024 | PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 4 ORS. | MR K JAIN S A BAKHTIAR | |
| 3 | Cont.Cas(C)/673/2024 | PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS. | MR K JAIN S A BAKHTIAR | |
| 4 | WP(C)/5783/2024 FIXED | ANGSHUMAN SARMA Versus THE STATE OF ASSAM AND 3 ORS | DR G J SHARMA | GA, ASSAM |
| 5 | WP(C)/6354/2024 FIXED | M/S EAST INDIA CONSTRUCTION Versus THE STATE OF ASSAM AND 4 ORS | MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA | GA, ASSAM SC, PWD SC, FOREST |
| 6 | WP(C)/6529/2024 | M/s S A ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS | MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER | GA, ASSAM SC, GMC |
| 7 | WP(C)/6532/2024 | M/S S A ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS | MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER | GA, ASSAM SC, GMC |
| 8 | WP(C)/6541/2024 | MD. TARIKUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS | MR. S A AHMED MR. F A AHMED A. KHANAM | GA, ASSAM SC, G M D A SC, GMC SC, FOREST |
| 9 | WP(C)/6549/2024 | M/S 3479/ N N SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS | MR. S BANIK MR. A R TAHBILDAR | SC, F C I |
| 10 | WP(C)/6576/2024 | M/S BAHARUL ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS | MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA | SC, GMC SC, G M D A |

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|-------------------------------------|--|--|--|--|
| 11 | WP(C)/6584/2024 | ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS | MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG | GA, ASSAM SC, K A A C |
| 12 | WP(C)/6602/2024 | M/S BRILLON CONSUMER PRODUCTS PRIVATE LTD Versus THE STATE OF ASSAM AND 2 ORS | MR. B SHARMA MR. H DAS | GA, ASSAM |
| 13 | WP(C)/6603/2024 | OM INTERNATIONAL AND ANR Versus METAL SCRAP TRADE CORPORATION LIMITED AND 7 ORS | MR R SINGHA MS S PATOWARY | SC, IWT |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 14 | I.A.(Civil)/3765/2024 in Cont.Cas(C)/676/2022 | MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ORS | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | |
| | WITH Cont.Cas(C)/676/2022 | MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-1,2) MS. R B BORA (r-1,2) MR. S R RABHA MR. R K MUSHAHARY (r-1,2) |
| ADMISSION | | | | |
| 15 | WP(C)/7525/2016 FIXED | M/S. BHAGAWAN MET PVT. LTD. and ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS. | MR.O P BHATI MR.T C DAS MS.P SARMA MR.P K PODDAR MR.S KHAN | SC, APDCL MR. K. GOGOI, SR GA,ASSAM |
| 16 | WP(C)/4036/2018 | NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS. | MS. K JAIN MR. G K MEDHI | SC, WATER RESOURCE |
| 17 | WP(C)/4825/2020 | KRISHNA CHETRI AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | GA, ASSAM |
| 18 | WP(C)/4368/2022 | M TEC INNOVATIONS LTD. Versus THE STATE OF ASSAM AND 2 ORS. | MR A KALITA MR K TALUKDAR | MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH SC, TRANSPORT |
| 19 | WP(C)/4391/2022 | M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS | MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY | SC, F C I |
| 20 | WP(C)/2238/2023 | ABDUL MALIK MAZUMDER Versus THE GOVT. OF ASSAM AND 3 ORS | G UDDIN P ADHIKARI | SC, P H E |
| 21 | WP(C)/3420/2023 | SATYAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. A Y CHOUDHURY MR. T A CHOUDHURY | GA, ASSAM MR H GUPTA (r-3) |
| 22 | WP(C)/3799/2023 | MD. ABDUL AZIZ Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | SC, WATER RESOURCE |
| 23 | WP(C)/4508/2023 | DR. SUSHIL KUMAR JAIN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS | MR. S SHARMA | MR U DAS (r-3) MR. S SAIKIA (r-3) SC, APDCL |
| 24 | WP(C)/4516/2023 FIXED | NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS | MR. J PATOWARY | GA, ASSAM SC, PWD SC, FINANCE |

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|---------------|---|---|---|--|
| 25 | WP(C)/5465/2023 | M/S MAA MANOSHA TRADE COM. Versus THE STATE OF ASSAM AND 3 ORS | MR. R N D SARMA MR. A DHAR MD F FARIDI | SC, ELEM. EDU MR. T J MAHANTA (R-3) MR M CHOUDHURY MR. S ISLAM (r-5) MR A HAWARI (R-3) MR A HAWARI (R-3) SC, ASTBP |
| | WITH I.A.(Civil)/3753/2023 in WP(C)/5465/2023 | M/S. R.J. ENTERPRISE Versus M/S MAA MANOSHA TRADE COM. AND 3 ORS. | MR. T J MAHANTA MR. S ISLAM MR A HAWARI | MR. A DHAR |
| 26 | WP(C)/5972/2023 FIXED | M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS | MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN | SC, BTC SC, WPT AND BC SC, FINANCE |
| 27 | WITH WP(C)/6223/2023 | M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS | MS. P DAS | SC, BTC SC, WPT AND BC SC, FINANCE |
| 28 | WP(C)/2873/2024 FIXED | CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA | GA, ASSAM SC, BTC |
| 29 | WP(C)/3345/2024 FIXED | RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS | MS M HAZARIKA MS. S NEWAR | MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5) |
| | WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024 | M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS | MR. A GANGULY MR. A DHANUKA(R-5) | MS M HAZARIKA MS. S NEWAR |
| 30 | WITH WP(C)/5338/2024 | RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS | MS M HAZARIKA MS. S NEWAR | |
| 31 | WITH WP(C)/5382/2024 | ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS | MR. A GANGULY MR. A DHANUKA | |
| 32 | WP(C)/3595/2024 | M/S STERLING ASSOCIATE Versus THE STATE OF ASSAM AND 4 ORS | MRS. R BORAH | SC, P H E SC, K A A C |
| 33 | WP(C)/4562/2024 | SANJAY SHARMA Versus THE GOVERNMENT OF ASSAM AND 2 ORS | PETITIONER IN PERSON | MR. N ALAM(R-3) MR K JAIN (R-3) S A BAKHTIAR(R-3) SC, GMC |
| 34 | WP(C)/4603/2024 FIXED | RUDRAM SAIKIA Versus UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 35 | WP(C)/4611/2024 FIXED | DEBEN RAJKHOWA Versus UNION OF INDIA AND 6 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 36 | WP(C)/5926/2024 FIXED | PURNAM DEB Versus THE STATE OF ASSAM AND 3 ORS | MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED | SC, FOREST |
| ORDERS | | | | |
| 37 | Cont.Cas(C)/416/2020 | SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS | MR P KOULI MR DEBA SARMAH | |

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|----|---|--|---------------------------------------|--|
| 38 | Cont.Cas(C)/596/2020 | RAJIB BORUAH Versus JAYANT NARLIKAR | MR. P K ROYCHOUDHURY MR. N G KUNDU | MR. B GOGOI MR P NAYAK MR A CHALIHA |
| 39 | Cont.Cas(C)/442/2023 B/O | DEBANANDA DOLEY Versus ASHISH KUMAR BHUTANI AND 2 ORS. (E) | MR. L GOGOI | MR. D SAIKIA (R-1) MRS. R BORAH (R-3) MRS. R BORAH (R-3) MR. U S BORA (R-3) |
| 40 | Cont.Cas(C)/365/2024 B/O | BASU DEV BISWAS Versus PRASANTA BORKAKATI | MR. H ALI B BARMAN | MR P SHARMAH |
| 41 | WP(C)/4286/2024 FIXED | SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS | MR S SARMA MS. M SHARMA | SC, BTC SC, EXCISE DEPTT. |
| 42 | WP(C)/5736/2024 FIXED | NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR G BAISHYA MR I AHMED K BANIK | SC, BTC |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
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| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 AM

**THE SPECIAL DIVISION BENCH AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE A.D.CHOUDHURY WILL SIT
AFTER RISING OF THIS BENCH]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|-----------------------------|---|
| ADMISSION | | | | |
| 1 | WP(C)(Suo Moto)/3/2020 FIXED | DESIGNATED COURTS FOR MPs/ MLAs Versus STATE OF ASSAM | MR. T J MAHANTA(SC, GHC) | SC, AG ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND |

ORDERS

2 [WP\(C\)/5873/2006](#)
FIXED

REGISTRAR GENERAL OF GAUHATI HIGH
COURT

Versus
THE UNION OF INDIA and 12 ORS

D K MISHRA(AMICUS
CURIAE
MRS. R S CHOWDHURY
(AMICUS CURIAE)
MR. H.K. DAS, SC, GHC

K N CHOUDHURY
S C KEYAL
GA, ASSAM
A C BURAGOHAIN
MR. B D GOSWAMI, ADDL.
A.G., AP
A DHAR
MR. D MAZUMDAR, ADDL.
A.G., ASSAM
MR A KALITA, ADDL. AG,
MIZORAM
MS. M KECHII
MR. A. PHUKAN, SC, GAD
MR. R K D
CHOUDHURY, DY.S.G.I.
GA, MIZORAM
MR. A. CHANDRAN, ADDL.
SR. GA, ARUNACHAL
PRADESH
MS. T KHRO, ADDL. AG,
NAGALAND
REGISTRAR ADMN., GHC
AG, AP
AG, ASSAM
SC, SOCIAL WELFARE
MR. N. KALITA, AG,
MIZORAM
AG, NAGALAND
B K KASHYAP

GROUP 28 - CHALLENGE TO SEC 4(1), 6(2), 6(3) AND 6(4) OF THE 2018 ACT

3 [WP\(C\)/94/2022](#)

JUGAL KUMAR SARMA AND 211 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. K N CHOUDHURY
MR M AHMED
MISS. R R KAKATI
MR. S U AHMED
N GAUTAM

GA, ASSAM
SC, SEC. EDU.
SC, FINANCE

WITH

4 [WP\(C\)/2445/2022](#)

BABUL DAS AND 57 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. U K NAIR
MR. A BORO
MR A CHAKRABORTY

SC, SEC. EDU.
SC, FINANCE

5 [WP\(C\)/3239/2023](#)

ABDUL MOTALEB AND 147 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MR. K N CHOUDHURY
MR. S U AHMED
MS N MAHANTA
N GAUTAM

SC, HIGHER EDU
SC, SEC. EDU.
SC, FINANCE

6 [WP\(C\)/4092/2023](#)

ACHYUT CHANDRA DAS AND 290 ORS
Versus
THE STATE OF ASSAM AND 5 ORS.

MR S BORTHAKUR
MR. S U AHMED
MS R P AHMED
MD. ANARUL ISLAM
A R HAZARIKA

SC, ELEM. EDU
GA, ASSAM
SC, BTC
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| | | | | |
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| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE SUMAN
SHYAM AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|--|
| ADMISSION | | | | |
| 1 | Crl.A./409/2024 | KAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. R A CHOUDHURY Z A LASKAR M. ROBBANI | PP, ASSAM |
| 2 | Crl.A./410/2024 | OBIRUL ISLAM @ BABUL AND ANR Versus THE STATE OF ASSAM | MR S BORTHAKUR MR SAURADEEP DEY | PP, ASSAM |
| 3 | Crl.A./415/2024 | LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB | PP, ASSAM |
| | WITH I.A.(Crl.)/1208/2024 in Crl.A./415/2024 | LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB | PP, ASSAM |
| ORDERS | | | | |
| 4 | Mat.App./4/2023 WITH LCR. | XXXXXXX Versus XXXXXXX | MR D C K HAZARIKA MS J KALITA | MR. P K SARMA MS. B BHUYAN |
| 5 | CRL.A(J)/68/2023 2 Y 6 M 1 D :WITH LCR 3 FILES, P.B-2. | BIJAY DAS Versus THE STATE OF ASSAM AND ANR. | MS S SARMA HAZARIKA, LEGAL AID COUNSEL | MS. R B BORA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM |
| 6 | CRL.A(J)/147/2023 WITH LCR 4 FILES. P.B-2. | BABUL BARHOI Versus THE STATE OF ASSAM | MR. M. DUTTA (AMICUS CURIAE) | PP, ASSAM |
| 7 | Crl.A./11/2024 WITH LCR 4 FILES. B/O. | PASHAN ALI Versus THE STATE OF ASSAM AND ANR. | MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH | MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM |
| 8 | CRL.A(J)/21/2024 WITH LCR 4 FILES. P.B-2 | KEWAL SINGH CHETRY Versus THE STATE OF ASSAM | MR. N N B CHOUDHURY (AMICUS CURIAE) | PP, ASSAM |

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|----------------|---|--|--|------------------------------------|
| 9 | I.A.(CrI.)/269/2024 WITH LCR 5 FILES. P.B-2. B/O in CrI.A./76/2024 WITH CrI.A./76/2024 | TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. A MOBARAQUE S A AKIB | PP, ASSAM |
| 10 | CrI.A./343/2024 WITH LCR 5 FILES WITH I.A.(CrI.)/991/2024 in CrI.A./343/2024 | MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM | MR. A MOBARAQUE S A AKIB MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN | PP, ASSAM PP, ASSAM |
| 11 | I.A.(CrI.)/375/2024 WITH LCR 5 FILES. B/O in CrI.A./112/2024 WITH CrI.A./112/2024 | BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM ABDUL HAI MONDAL @ ABDUL HAI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR. | MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM PP, ASSAM |
| 12 | I.A.(CrI.)/993/2024 FIXED. in CrI.A./345/2024 WITH CrI.A./345/2024 | ABDUL HAI MONDAL @ ABDUL HAI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR. DIPAK SUBEDAR AND 2 ORS Versus THE STATE OF ASSAM | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. A M BORA MR. S. BORAH MR. D K BAIDYA | PP, ASSAM PP, ASSAM |
| HEARING | | | | |
| 13 | CrI.A./200/2021 <u>3 Y 11 M 26 D</u> :WITH LCR 4 FILES, P.B-2. FIXED. | NAKUL KALITA Versus THE STATE OF ASSAM AND ANR. | MR. Y S MANNAN MR D J DEKA | MR. P. K. MUNIR (R-2) PP, ASSAM |

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|--|--|
| MOTION | | | | |
| 1 | WP(C)(Suo Moto)/1/2024 FIXED | IN RE - X Versus THE STATE OF ASSAM AND 3 ORS. | MR. T J MAHANTA (SC, GHC) | |
| 2 | PIL/28/2024 WITH OFFICE NOTE | KHANIN DEKA AND ANR Versus THE STATE OF ASSAM AND 11 ORS | MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR | GA, ASSAM SC, INCOME TAX SC, PWD |
| 3 | WP(C)/4747/2024 B/O, WITH LCR | BINA PANI PAUL @ BINA PAUL Versus THE UNION OF INDIA AND 5 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 4 | WP(C)/6534/2024 | MONOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS | MISS. M DAS MD. S ISLAM MR. M DEKA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 5 | WP(C)/6548/2024 B/O | ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS | MS. D GHOSH (LEGAL AID COUNSEL) | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/3806/2024 in WP(C)/6548/2024 | ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS | MS. D GHOSH (LEGAL AID COUNSEL) | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| 6 | WP(C)/6555/2024 | OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS | MR. B K SEN MR A HUSSAIN | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| | WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024 | OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS | MR. B K SEN MR A HUSSAIN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

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| 7 | WP(C)/6560/2024 | MD. BAHAR ALI Versus THE UNION OF INDIA AND 5 ORS | MR M H AHMED | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 8 | WP(C)/6562/2024 | IBRAHIM TALUKDAR @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS | MR. R ALI MR H A AHMED ANACLATAS AHMED | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 9 | WP(C)/6570/2024 B/O | SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/3814/2024 in WP(C)/6570/2024 | SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 10 | WP(C)/6573/2024 | MD. MAINUDDIN ALI @ MAINUDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ADMISSION | | | | |
| 11 | WP(C)/2395/2020 B/O, WITH LCR | JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS | MR. S ISLAM MR A HAWARI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 12 | W.P.(Cri.)/21/2024 BY SLIP | SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS | MR. Y S MANNAN MR. C K NATH MS N DEKARAJA | GA, ASSAM DY.S.G.I. |
| 13 | WP(C)/5717/2024 FIXED, WITH LCR | MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS | MR. Z HAMMAD | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ORDERS | | | | |
| 14 | W.P.(Cri.)/9/2024 B/O | RUPA BORAH Versus THE STATE OF ASSAM 9 ORS | MS. T SOM MR. P TELI | GA, ASSAM |
| 15 | PIL/52/2024 FIXED | METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR. T K MISRA MR. P K MUNIR MR. A. GAYAN | GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM |
| 16 | WITH PIL/46/2024 | BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS | MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTH | GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM |

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3712/2024 B/O | SHRI ANUPAM RABHA @ ANGSUMAN RABHA Versus THE STATE OF ASSAM | MR A DEKA | PP, ASSAM |
| 2 | Bail Appln./3716/2024 FIXED | JABIR HUSSAIN @ SAHJAHAN UDDIN LASKAR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR A AHMED | PP, ASSAM |
| 3 | Bail Appln./3729/2024 | FAIJUDDIN HAQUE @ FAIJUDDIN HOQUE Versus THE STATE OF ASSAM | MR. M R KHANDAKAR MR. A ROHMAN | PP, ASSAM |
| 4 | Bail Appln./3743/2024 | ABID JOYNALUDDIN Versus THE STATE OF ASSAM AND ANR. | MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR | PP, ASSAM |
| 5 | Bail Appln./3751/2024 | HIRAK JYOTI BHARALI Versus THE STATE OF ASSAM | MR. DITUL DAS MS TINLUNG | PP, ASSAM |
| 6 | Bail Appln./3759/2024 | CHUNEN NARZARY Versus THE STATE OF ASSAM | MD R ALI | PP, ASSAM |
| MOTION | | | | |
| 7 | AB/3151/2024 B/O | NEWMOON ROY Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 8 | AB/3187/2024 FIXED | CHANDRALIKA MEDHI Versus CENTRAL BUREAU OF INVESTIGATION (CBI) | MR. R K PRADHAN MR. A K SAIKIA | SC, CBI |
| 9 | AB/3206/2024 | HASMAT ALI AND 4 ORS Versus THE STATE OF ASSAM | MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA | PP, ASSAM |
| 10 | AB/3211/2024 | FOJIDUR ISLAM @ FOJIDUR ALI Versus THE STATE OF ASSAM | MR. A M KHAN MR Z RAHMAN MR S PRODhani | PP, ASSAM |
| 11 | AB/3212/2024 | MOSTAFA JAMAL @ MOSTAFA KAMAL Versus THE STATE OF ASSAM | MR M AHMED A. K. KANU S W HUSSAIN | PP, ASSAM |

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|----|------------------------------|--|---|-----------|
| 12 | AB/3213/2024 | AMINUR ISLAM @ AMINUL HOQUE SHEIKH Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN | PP, ASSAM |
| 13 | AB/3215/2024 | NURUL AMIN CHOWDHURY Versus THE STATE OF ASSAM | MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM | PP, ASSAM |

ORDERS

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|----|---|---|--|---|
| 14 | Review.Pet./138/2024 FIXED, IN WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O) | THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS | MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS | MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION |
| 15 | I.A.(Civil)/3438/2024 in Review.Pet./6658/2024 | THE STATE OF ASSAM AND 3 ORS Versus DEBEN TALUKDAR | MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR | |

WITH

[Review.Pet./6658/2024](#)
(Filing Number)

The State Of Assam And Ors
Versus
Deben Talukdar

MR ISHAAN BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| | | | | |
|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
| 8) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 9) | MRS. K DEVI | 29-11-2024 | To | 09-12-2024 |
| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |
| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|----------------------|
| MOTION | | | | |
| 1 | Cont.Cas(C)/669/2024 | MRS. TIPJAN BEGUM Versus MS. KEERTHI JALLI, IAS AND 2 ORS | MR J CHUTIYA MS. S KEMPRAI MR R S RONGHANG MS V.SHOHE | |
| 2 | Cont.Cas(C)/677/2024 | JUGESWAR NATH Versus DR. J. B. EKKA AND 9 ORS. | MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | |
| 3 | Cont.Cas(C)/678/2024 | RANJITA SINGHA AND 4 ORS Versus NARAYAN KONWAR, IAS AND 3 ORS. | MR J ABEDIN MR N SARMA | |
| 4 | WP(C)/6165/2024 FIXED | S. AUSTIN JOSEPH Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MS T WAPANGLA | DY.S.G.I. |
| 5 | WP(C)/6406/2024 FIXED | STATE INLAND WATER TRANSPORT EMPLOYEES SANTHA Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORA MR. A GANGULY MR T CHHETRI | GA, ASSAM SC, IWT |
| 6 | WP(C)/6536/2024 | PAL GOGOI Versus THE STATE OF ASSAM AND 5 ORS | MR. M R LASKAR MR N SARMA | SC, AEGCL |
| 7 | WP(C)/6537/2024 | PRANJAL HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS | MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | GA, ASSAM |
| 8 | WP(C)/6547/2024 | NO. 3800360 WARRANT OFFICER/ GD (GENERAL DUTY) SUBHASH CHANDER Versus THE UNION OF INDIA AND 2 ORS | MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH | DY.S.G.I. |
| 9 | WP(C)/6551/2024 | RAJU KUMAR KHANIKAR AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH | GA, ASSAM SC, BTC |

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| 10 | WP(C)/6553/2024 | MD. CHAMED ALI Versus THE STATE OF ASSAM 6 ORS | MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN | SC, AG SC, PWD |
| 11 | WP(C)/6561/2024 | DHARMEN NAIDU Versus THE UNION OF INDIA AND 4 ORS | MR. R P SARMAH MS M BORAH | SC, L G B R I M H DY.S.G.I. |
| 12 | WP(C)/6565/2024 | GOPAL KEWOT AND 4 ORS Versus THE GENERAL MANAGER, FOOD CORPORATION OF INDIA AND 5 ORS | MR A DASGUPTA MS B DAS MR J K SHARMA | SC, F C I |
| 13 | WP(C)/6572/2024 | MAMTA SAHU Versus THE UNION OF INDIA AND 4 ORS | MR. R SARMA MR. J K ROY | DY.S.G.I. |
| 14 | WP(C)/6578/2024 B/O | REJIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR A ALI MS. M KHATUN MS K TAYE | SC, ELEM. EDU GA, ASSAM SC, AG |
| 15 | WP(C)/6583/2024 | GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 5 ORS | MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA | GA, ASSAM SC, GAD |
| 16 | WP(C)/6590/2024 | ARBANU BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 17 | WP(C)/6594/2024 | ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR | MR. K N CHOUDHURY MR. S CHAKRABORTY | GA, ASSAM |
| 18 | WP(C)/6597/2024 | JNANENDRA KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR B HAZARIKA | SC, HANDLOOM, TEXTILE AND SERICULTURE |
| 19 | WP(C)/6598/2024 | AMULYA NATH SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR B HAZARIKA | SC, HANDLOOM, TEXTILE AND SERICULTURE |
| 20 | WP(C)/6601/2024 | NITYANANDA GIRI Versus THE STATE OF ASSAM AND 5 ORS | MR. N J KHATANIAR MR. J SINGH MR. K K HANDIQUÉ | GA, ASSAM SC, PWD |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 21 | I.A.(Civil)/3738/2024 B/O in Cont.Cas(C)/491/2024 WITH Cont.Cas(C)/491/2024 | FORIZ UDDIN LASKAR AND ANR Versus SMTI KEERTHI JALLI, IAS FORIZ UDDIN LASKAR AND ANR Versus SRI JAY SHIVANI, IAS | MR. A M BARBHUIYA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | |
| ADMISSION | | | | |
| 22 | WP(C)/9330/2019 FIXED | HIMEN GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS. | MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR | SC, APDCL |
| 23 | WP(C)/5478/2021 FIXED WITH | BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| 24 | WP(C)/5444/2021 | PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| 25 | WITH WP(C)/5477/2021 | NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |

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| 26 | WITH WP(C)/5513/2021 | JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | SC, N C HILLS |
| 27 | WP(C)/160/2023 FIXED | DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. D DAS SR. ADV MR S KHOUND MR H K NATH | GA, ASSAM SC, BTC |
| 28 | WP(C)/1405/2023 | SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUÉ STATE OPEN UNIVERSITY AND 3 ORS. | MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM | MR. A M BORA MR. N NATH (r-1 TO 4) MR N TALUKDAR (r-1 TO 4) MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN |
| 29 | WP(C)/2416/2023 | APGCL CONTRACTUAL LABOUR ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS | MR. R K TALUKDAR MS. S MEDHI | MR D KALITA (R-2,3,4 AND 5) GA, ASSAM MR. D NATH (R-2,3,4 AND 5) MS. M DEVI (R-2,3,4 AND 5) SC, ESIC SR. SC, APGCL |
| 30 | WP(C)/3366/2023 FIXED | BHUPEN RABHA Versus THE STATE OF ASSAM AND 5 ORS | MR B B NARZARY MR. P MAHANTA MS. P SAHARIA | GA, ASSAM SC, BTC |
| 31 | WITH WP(C)/3380/2023 | PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS. | MR B B NARZARY MR. P MAHANTA MS. P SAHARIA | GA, ASSAM SC, BTC |
| | WITH I.A.(Civil)/1987/2023 in WP(C)/3380/2023 | PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS. | MR. P MAHANTA MS. P SAHARIA MS. P SAHARIA | GA, ASSAM SC, BTC |
| 32 | WITH WP(C)/3382/2023 | DEBANGA MOHILARY Versus THE STATE OF ASSAM AND 5 ORS. | MR B B NARZARY MR. P MAHANTA MS. P SAHARIA | GA, ASSAM SC, BTC |
| 33 | WITH WP(C)/3384/2023 | DASARATH BRAHMA Versus THE STATE OF ASSAM AND 5 ORS. | MR B B NARZARY MR. P MAHANTA MS. P SAHARIA | GA, ASSAM SC, BTC |
| 34 | WP(C)/3978/2023 FIXED | PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS | MR. A K BARUAH MR. N MAHAJAN MR A DAS | GA, ASSAM SC, AG SC, FOREST |
| 35 | WP(C)/5099/2023 FIXED | MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS | MR G BORDOLOI MS. J BURAGOHAIN MR. A METO | SC, HEALTH |
| 36 | WP(C)/5173/2023 B/O | MADHURI MEDHI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. U K BARMAN MR. M MALAKAR MR. R KONWAR | MR B SINHA (R-6) GA, ASSAM SC. AG ASSAM SC, FINANCE DEPTT. |
| 37 | WP(C)/6197/2023 | BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS | MR. B CHETRI MR VINOD BASFOR | GA, ASSAM SC, A.H and V. DEPT. |
| 38 | WP(C)/2075/2024 FIXED | TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS | MR H DAS MR. B C DEKA D BARUAH | SC, PWD ROAD SC, AG |
| 39 | WP(C)/2892/2024 B/O | DIPIKA DEVI Versus THE UNION OF INDIA AND 4 ORS | MR M A ISLAM MR J I MONDAL | MS. B SARMA DY.S.G.I. |
| 40 | WP(C)/3036/2024 B/O | KANIKA DEKA MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS | MR D CHOUDHURY MR S DIFUSA | SC, AG (A AND E) SC, BTC SC, HEALTH |
| 41 | WP(C)/4539/2024 | NABAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS | MR. B CHETRI MS. D J BORAH MR VINOD BASFOR | GA, ASSAM SC, P H E |

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| 42 | WP(C)/5148/2024 FIXED | NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS | MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA | MR. B CHAKRAVARTY (CGC) DY.S.G.I. |
| 43 | WP(C)/5393/2024 FIXED, IN WP(C)/6371/2022 (D/O) | SUMIT DEY Versus THE UNION OF INDIA AND 4 ORS. | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA | SC, B C P L MR. S MITRA (R-2,3) MR. S K MEDHI (CGC) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3) |
| 44 | WP(C)/5557/2024 FIXED | DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS | MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP | GA, ASSAM SC, APSC SC, REVENUE |
| 45 | WP(C)/5744/2024 FIXED | JAYANTA DEKA AND 5 ORS Versus THE STATE OF ASSAM AND 17 ORS | MD B ISLAM MS. J AHMED MR. S UDDIN MR. S S AHMED | SC, CO OP GA, ASSAM SC, AGRI. DEPARTMENT |
| 46 | WP(C)/5766/2024 FIXED | HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS | MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY | GA, ASSAM SC, APSC SC, AEGCL |

ORDERS

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|----|--|--|---|---|
| 47 | Cont.Cas(C)/135/2024 | RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS. | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR | |
| 48 | Review.Pet./189/2024 IN WP(C)/6033/2010 (D/O), FIXED | CO ORDINATION COMMITTEE OF PRIVATISATION MIS RULES VICTIMISED EMPLOYEES Versus THE STATE OF ASSAM AND 4 ORS | MR. S BANIK MR H TALUKDAR MR. R SARMA | GA, ASSAM SC, INDUSTRIES AND COMMERCE |
| 49 | WP(C)/207/2024 | NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS | MR M H AHMED I AMIN MS. N SULTANA | SC, P AND R.D. GA, ASSAM SC, P H E |
| 50 | Cont.Cas(C)/349/2024 | GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS. | MR. A BORUA MR A B DUTTA | MRS. R S DEURI (R-1,3,4) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4) |
| 51 | WP(C)/2785/2024 FIXED | RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS | MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA | MR. A R SIKDAR J U AHMED (R- 14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R- 14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE |
| | WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024 | CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS | MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ | MR. M SARANIA SC, BTC |
| 52 | WITH WP(C)/387/2024 | KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA | SC, BTC SC, REVENUE |
| 53 | I.A.(Civil)/3588/2024 FIXED in WP(C)/1013/2023 | STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS | GA, ASSAM | MR A N SARMAH MR. S SAMARIA |

WITH
[WP\(C\)/1013/2023](#)

ANURADHA ADHIKARI SARMA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S CHAMARIA
MR H K DAS
MR A N SARMAH
MR. D DAS
MR M M ZAMAN
MR N K SARMA

GA, ASSAM
SC, AFDC

WITH
[I.A.\(Civil\)/3238/2024](#)
in [WP\(C\)/1013/2023](#)

ANURADHA ADHIKARI SARMA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S CHAMARIA
MR A N SARMAH
MR. D DAS
MR M M ZAMAN

GA, ASSAM
SC, AFDC

HEARING

- 54 [WP\(C\)/2894/2013](#)
FIXED DASHARATH MALAKAR
Versus
THE UNION OF INDIA and 4 ORS MR.R MAZUMDAR
MR.H BEZBARUAH
MS.R DUTTA
MR.A KUMAR MR. S C KEYAL
MR.R SHARMA
MR. K GOGOI
ASSTT.S.G.I.
ASSTT.S.G.I.
- 55 [WP\(C\)/3201/2020](#)
FIXED, WITH AFFIDAVIT FILE SAIF UDDIN KHAN
Versus
THE UNION OF INDIA AND 10 ORS. MR H R A CHOUDHURY
GA, ASSAM
MR F U BARBHUIYA
MS S DAS MR G N SAHEWALLA
GA, ASSAM
MR. J AHMED (R-10)
MR. S K MEDHI (r-1)
MR D SENAPATI
MRS. A GAYAN
MS. N K DEVI
MR. N ANIX SINGH
MR. A DEY (R-8)
MR D KALITA (R-9)
MR. B BORAH (R-11)
MR P S RAJA (R-11)
MS. S. TODI
MR U ROY (R-11)
MR H K SARMA
ASSTT.S.G.I.
- 56 [Review.Pet./107/2022](#)
IN [WP\(C\)/915/2019 \(D/O\)](#), FIXED MANOJ SAHA
Versus
THE STATE OF ASSAM AND 4 ORS. MRS. K BARPUZARI
MR. A CHAMUAH
MS. J GAYAN SC, HEALTH
SC. MEDICAL
- 57 [WP\(C\)/5372/2023](#)
FIXED RATHINDRA NATH SARMAH PATHAK
Versus
THE STATE OF ASSAM AND 3 ORS MR. Y S MANNAN
MS. J DEKA
MS. A TALUKDAR MR. S C KEYAL (r-2,4)
GA, ASSAM
- 58 **WITH**
[Cont.Cas\(C\)/115/2024](#) RATHINDRA NATH SARMA PATHAK
Versus
PRASANTA JYOTI GOSWAMI MS. J DEKA
MS. A TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|---|---|---|
| - FOR MOTION - | | | | |
| 1 | Cont.Cas(C)/667/2024 | SMT. DEEPA GOGOI Versus SANTOSH KUMAR YADAV AND 6 ORS. | MR. P MAHANTA MS. M BORGHAIN M DAS | |
| 2 | Cont.Cas(C)/674/2024 | MONOWARA KHATUN Versus RAHUL KUMAR GUPTA, IAS | MR. M R KHANDAKAR | |
| 3 | Cont.Cas(C)/676/2024 | SAFILE DAS @ SEFALI DAS AND 3 ORS. Versus GYANENDRA DEV TRIPATHI AND 3 ORS | MR. M KHAN MR A K DAS MS J AKTAR | |
| 4 | Cont.Cas(C)/680/2024 | ANITA VERMA Versus BISWAJIT PEGU AND 2 ORS. | MR. K P PATHAK MR BHARGAV DAS MR. C PAUL | |
| 5 | WP(C)/5608/2024 FIXED | NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI | GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM |
| 6 | WP(C)/6068/2024 FIXED | ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. D BARUAH MR. P K BORDOLOI | SC, A S T C |
| 7 | WP(C)/6256/2024 FIXED | SAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. P K ROYCHOUDHURY MD A HUSSAIN MR. M HOQUE | GA, ASSAM SC, REVENUE SC, PWD |
| 8 | WP(C)/6313/2024 FIXED | RATNA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS | MS S CHAKRABORTY MRS. S ROY | GA, ASSAM SC, REVENUE |
| 9 | WP(C)/6527/2024 | AJIT KUMAR SAHARIA AND 59 ORS Versus THE STATE OF ASSAM AND 13 ORS | MR R K MOUR MR P DAS A DAS MS N BARUAH | SC, P AND R.D. GA, ASSAM SC, ASEC SC, FINANCE DEPTT. |
| 10 | WP(C)/6530/2024 CAVT. NO.10422/024, | JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 21 ORS | MR. P K ROYCHOUDHURY | SC, CO OP MR. M ALOM FOR CAVEATOR |
| 11 | WP(C)/6531/2024 | USHA SARKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN | GA, ASSAM SC, REVENUE |
| 12 | WP(C)/6539/2024 | AVTAR SINGH Versus THE STATE OF ASSAM AND 7 ORS | MD A ISLAM | GA, ASSAM |

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| 13 | WP(C)/6546/2024 | NOSIMUDDIN SARDAR AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR I HASSAN | GA, ASSAM SC, REVENUE |
| 14 | WP(C)/6552/2024 | GOURI RABIDAS Versus THE STATE OF ASSAM AND 3 ORS | MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN | GA, ASSAM |
| 15 | WP(C)/6554/2024 | SAMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | GA, ASSAM |
| 16 | WP(C)/6558/2024 | SHRI BASDEO Versus THE STATE OF ASSAM AND 2 ORS | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI | GA, ASSAM |
| 17 | WP(C)/6563/2024 | SUNIL RAJBANGSHI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN | GA, ASSAM SC, REVENUE |
| 18 | WP(C)/6564/2024 | PHEROS AND CO ASSAM PVT LTD Versus THE STATE OF ASSAM AND 4 ORS | J SHARMA MR G KAKOTI MR. P THAKURIA | SC, INDUSTRIES AND COMMERCE |
| 19 | WP(C)/6566/2024 | MUSSTT PARBINA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS | M K BORAH MS. P. KASHYAP | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 20 | WP(C)/6569/2024 | MOZIRUL PATGIRI Versus THE UNION OF INDIA AND 5 ORS | MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA | GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC |
| 21 | WP(C)/6580/2024 | BENGAL TEA AND FABRICS LIMITED Versus THE UNION OF INDIA AND 5 ORS | MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS K SARMA | DY.S.G.I. |
| 22 | WP(C)/6585/2024 | BENGAL TEA AND FABRICS LIMITED Versus THE UNION OF INDIA AND 5 ORS | MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA MS K SARMA | DY.S.G.I. |
| 23 | WP(C)/6586/2024 | CHENGA MUSALMAN GAON UNNAYAN SAMITTEE AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED | SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ECI |
| 24 | WP(C)/6591/2024 | DWIPEN DEKA Versus THE STATE OF ASSAM AND 2 ORS | MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA | SC, CO OP |
| 25 | WP(C)/6592/2024 | MAIKAU MURMU Versus THE STATE OF ASSAM AND 5 ORS | MS S R MAZARBHUIYA S I AKAND | SC, BTC SC, FOREST SC, FINANCE |
| 26 | WP(C)/6595/2024 | HARVINDER KAUR Versus THE STATE OF ASSAM AND 5 ORS | S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA | GA, ASSAM |
| 27 | WP(C)/6604/2024 | M/S SHAHIDUL ISLAM MONDAL, Versus THE STATE OF ASSAM AND 3 ORS. | MS. N GOGOI | SC, FINANCE AND TAXATION |
| - FOR ORDERS - | | | | |
| 28 | Cont.Cas(C)/33/2024 B/O | SHUKLA MAZUMDAR @ SUKLA MAZUMDER Versus GYANENDRA DEV TRIPATHI AND ANR. | MR. R Deka S I AKAND | MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1) |

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| 29 | Review.Pet./95/2024 IN WP(C)/4379/2022 (D/O) | SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR B M DEKA MS P THAPA MS D MAHANTA | GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE |
| 30 | WP(C)/941/2024 (WITHDRAWAL), B/O | MAINA BARMAN BARUAH Versus THE STATE OF ASSAM AND 5 ORS | MR. R Deka S I AKAND MS G TALUKDAR | GA, ASSAM SC, FINANCE DEPTT. SC, REVENUE |
| 31 | I.A.(Civil)/3824/2024 B/O in WP(C)/2897/2024 WITH WP(C)/2897/2024 | BOGEN OZA Versus REVENUE SHIRESTADAR LAHIMPUR | MR. N ISLAM | SC, REVENUE |
| | | BOGEN OZA Versus THE STATE OF ASSAM AND 3 ORS | MR M H AHMED MR. N ISLAM M KHATUN I AMIN | GA, ASSAM SC, REVENUE |
| 32 | WP(C)/5495/2024 FIXED | PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS | MR. R P SARMAH MR. D DOLEY MS A DEKA | GA, ASSAM MR. S S ROY (Resp. 4 & 5) |
| 33 | WP(C)/5728/2024 FIXED | DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | GA, ASSAM |
| 34 | WP(C)/5945/2024 FIXED | RAJENDRA RAY AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS | MR P BHARDWAJ MS. B DEVI | SC, GMC |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 35 | WP(C)/2750/2021 FIXED | BIJAY SUTRADHAR Versus THE STATE OF ASSAM AND ANR | SWATI. B. BARUAH (TG) MS D K DOLEY | GA, ASSAM |
| 36 | WP(C)/449/2022 | M.K. JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus UNION OF INDIA AND 2 ORS | DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. N N DUTTA | SC, GST |
| | WITH WP(C)/441/2022 | MK JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus UNION OF INDIA AND 2 ORS | DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA | SC, GST |
| | WITH WP(C)/611/2022 | M K JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS | DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA | SC, GST MR A S SK |
| 39 | WP(C)/969/2022 FIXED | SABITA JAIN Versus THE UNION OF INDIA AND 2 ORS | MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA | MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR. C K S BARUAH ASSTT.S.G.I. |
| 40 | WP(C)/1009/2023 FIXED | GOPINATH HAFLONGBAR AND 73 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R SIKDAR R ISLAM MD A ALI D HUSSAIN | SC, PWD ROAD GA, ASSAM SC, REVENUE SC, N C HILLS |
| 41 | WP(C)/5687/2024 FIXED | ANFAR FOUNDATION NGO Versus THE UNION OF INDIA AND FOUR ORS | MS. M L GOPE MS. N HAWELIA MS. N GOGOI | SC, GST |
| 42 | WP(C)/5740/2024 FIXED | MUSSTT. RASULA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | GA, ASSAM SC, REVENUE |
| 43 | WP(C)/5749/2024 FIXED | M/S MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE UNION OF INDIA AND 2 ORS | MS. M L GOPE MS. N HAWELIA MS. N GOGOI | SC, GST DY.S.G.I. |

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| 44 | WP(C)/6154/2024 FIXED | M/S BHAGYA KALITA Versus UNION OF INDIA AND 6 ORS | MR. P K GOSWAMI R SARMAH MS M KAKOTY MR K J HAZARIKA | SC, NHAI DY.S.G.I. SC, PWD (NH) SC, FINANCE |
| 45 | WP(C)/6188/2024 FIXED | ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM | GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE |
| WITH | | | | |
| 46 | WP(C)/5578/2024 | SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. A M BARBHUIYA MS A BEGUM MS A KHATUN | GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 47 | Arb.P./18/2019 FIXED | M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR. | MR. R HUSSAIN MRS. S ROY | MS G SARMAH SC, NF RLY |
| WITH | | | | |
| 48 | Arb.P./41/2020 | M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS | MR. R HUSSAIN MRS. S ROY | MR. B SARMA SC, NF RLY |
| 49 | WP(C)/4650/2021 FIXED | SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS | MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH | MR. N BHARALI (R-15 to 19,21,22) MR. I H SAIKIA (R6) MR. K KALITA (R6) MS G Gayan (R-15 to 19,21,22) MR K KASHYAB (R6) MS L HMAR MR A BHUYAN (R-15 to 19,21,22) SR. GA, ASSAM MR. L M RAHMAN (R6) |
| 50 | WP(C)/6754/2021 FIXED | ROUSHANARA BEGUM SADOIL Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR. M A CHOUDHURY | GA, ASSAM MR. B J GHOSH (R-6) MR. S P CHOUDHURY (R-4) MR. I ALAM (R-6) MR. T SK (R-6) |
| 51 | WP(C)/977/2023 CAVT. NO.01392/023, FIXED | M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY | GA, ASSAM MR. S S ROY DY.S.G.I. |
| 52 | WP(C)/2830/2023 FIXED | VARAHA LIVESTOCK AND ANR Versus THE STATE OF ASSAM AND 9 ORS | M PATHAK MR. P K DAS | GA, ASSAM DR. P K GOSWAMI MR A BARMAN SC, A.H and V. DEPT. |
| 53 | WP(C)/3910/2023 FIXED | ABDUL SUBHAN AND 143 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A SARMA MR. A D CHOUDHURY MR. LENTSO | GA, ASSAM SC, REVENUE SC, FOREST |
| 54 | WP(C)/5009/2023 FIXED | JAHANGIR ALI SHAIKH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. SURAJIT DAS MR. P P DAS | GA, ASSAM SC, BTC SC, REVENUE |
| 55 | WP(C)/75/2024 FIXED | PRADIP KALITA AND 103 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK | SC, CO OP |
| 56 | WP(C)/1572/2024 FIXED | JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS | MR. M SAIKIA | SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE |
| HEARING | | | | |
| 57 | WP(C)/5247/2022 PART-HEARD, FIXED | MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS. | MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS | SC, PWD |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
| 8) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 9) | MRS. K DEVI | 29-11-2024 | To | 09-12-2024 |
| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |
| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
| 15) | MS. P DAS | 05-12-2024 | To | 20-12-2024 |
| 16) | MR. B NATH | 04-12-2024 | To | 09-12-2024 |
| 17) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 18) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 19) | MR. M U MAHMUD | 04-12-2024 | To | 12-12-2024 |
| 20) | MR B K SARMA | 05-12-2024 | To | 13-12-2024 |
| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |
| 24) | MR. D KAKOTI | 06-12-2024 | To | 15-12-2024 |
| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.12 (SECOND FLOOR).]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|---|---|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 1 | RSA/219/2015 | MRS ROSLINE ANTHONY @ RESHIM ANTONY and 3 ORS Versus MUSTT SUREHA BEGUM and 6 ORS | MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN | MR.D MOZUMDER(R-1 - 4) MR.R SARMAR-1 - 4 MR. R SARMA MS.J KAKOTI(R-1 - 4) MS.H SARMA(R-1 - 4) |
| 2 | RSA/188/2024 | SHENAZ BEGUM LASKAR Versus ANAMUL ISLAM MAZUMDAR AND ANR | J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN | MS. R CHOUDHURY (R1) MR. A H M R CHOUDHURY (R1) MD. M AHMED (R1) |
| | WITH I.A.(Civil)/3125/2024 in RSA/188/2024 | SHENAZ BEGUM LASKAR Versus ANAMUL ISLAM MAZUMDAR AND ANR | J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN | |

LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
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| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
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| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
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| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
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| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |
| 24) | MR. D KAKOTI | 06-12-2024 | To | 15-12-2024 |
| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|--|
| MOTION | | | | |
| 1 | Cont.Cas(C)/668/2024 | PARESH CH DEKA Versus TAPAN KUMAR KALITA | MR. M J BARUAH MR. A. ALI | |
| 2 | Cont.Cas(C)/675/2024 | NABENDU BHATTACHARJEE Versus NARAYAN KONWAR AND ANR | MR M CHANDA MR S CHOUDHURY MS R MEDHI | |
| 3 | Cont.Cas(C)/679/2024 | WACHEL ALI AHMED Versus SMTI SURANJANA SENAPATI | MR. A R BHUYAN MR N Z CHOUDHURY | |
| 4 | WP(C)/4005/2024 B/O | MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS | MR. R A CHOUDHURY MR. R A MAZUMDER | SC, ELEM. EDU GA, ASSAM |
| 5 | WP(C)/4247/2024 FIXED | ANURAG GODUKA Versus THE GAUHATI UNIVERSITY AND 3 ORS | MR. B J GHOSH MR H RAHMAN RUBI GOGOI | SC, HIGHER EDU SC, G U |
| 6 | WP(C)/6091/2024 FIXED | DINESH PURAN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A DEKA | SC, ELEM. EDU SC, FINANCE DEPTT. |
| 7 | WP(C)/6235/2024 B/O | ABUTALHA MD. SAMSUZZUHA Versus THE STATE OF ASSAM AND 7 ORS | MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE | SC, ELEM. EDU GA, ASSAM |
| 8 | WP(C)/6368/2024 FIXED | MD. NUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM | SC, SEC. EDU. |
| 9 | WP(C)/6528/2024 | DEEPA BORA AND 30 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. M H ANSARI MR. S ALIM | SC, ELEM. EDU SC, SSA |
| 10 | WP(C)/6533/2024 | ULUFA BEGUM AND 6 ORS. Versus THE STATE OF ASSAM AND 12 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK | SC, ELEM. EDU GA, ASSAM |
| 11 | WP(C)/6535/2024 B/O | SAHERA BANU Versus THE STATE OF ASSAM AND 6 ORS | MR MINTU SAIKIA MS R DUTTA | SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM |
| 12 | WP(C)/6538/2024 | BRAJENDRA NATH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS | MR. M KHAN MR A K DAS MS J AKTAR | SC, AG (A AND E) SC, SEC. EDU. |

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| 13 | WP(C)/6543/2024 | BARUN BARMAN Versus THE STATE OF ASSAM AND 6 ORS | MR. B CHAKRAVARTY MR. A NATH A SARMA | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 14 | WP(C)/6544/2024 | NIPOM KANTI NATH Versus THE STATE OF ASSAM AND 5 ORS | MR. M DUTTA MS S DEV L DEKA | SC, ELEM. EDU GA, ASSAM |
| 15 | WP(C)/6545/2024 | BHARATI BHATTACHARJYA Versus THE STATE OF ASSAM AND 6 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 16 | WP(C)/6550/2024 | MD. FAKARUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH | SC, SEC. EDU. |
| 17 | WP(C)/6557/2024 | GOPAL CHANDRA HANDIQU AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR M R ADHIKARI MS M BORAH | GA, ASSAM SC, FINANCE SC, EDU |
| 18 | WP(C)/6559/2024 | SOJENDRA DIPHUSA Versus THE STATE OF ASSAM AND 5 ORS | MR N SARMA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 19 | WP(C)/6568/2024 | IMAN ALI AHMED AND 62 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED MD. S ALI | SC, ELEM. EDU SC, SSA |
| 20 | WP(C)/6575/2024 | KHOLILUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS | MR. A ROSHID | GA, ASSAM SC, SEC. EDU. |
| 21 | WP(C)/6581/2024 | MD. IMTIAZ ALAM Versus THE STATE OF ASSAM AND 3 ORS | MR. M I HUSSAIN MS. P AHMED MR. S. BORGHAIN N. UDDIN R KHA | SC, HIGHER EDU SC, AG |
| 22 | WP(C)/6588/2024 | MANTU KUMAR NATH AND 88 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA | SC, SEC. EDU. SC, FINANCE |
| 23 | WP(C)/6589/2024 | LAXMI KANTA SINHA Versus THE STATE OF ASSAM AND 7 ORS | MR. A R SIKDAR MR. S I TALUKDAR | SC, AG SC, SEC. EDU. SC, FINANCE |
| 24 | WP(C)/6599/2024 | LAKHI CHAND CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS | MR. D A KAIYUM MR. M S MONDAL | SC, ELEM. EDU SC, K A A C |
| ADMISSION | | | | |
| 25 | WP(C)/1748/2022 B/O | DHIRAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR R CHAKRAVORTY | SC, HIGHER EDU MR. M DAS (r-4) MR. A DAS(r-4) SC, FINANCE |
| 26 | WP(C)/5699/2022 FIXED | MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS | MR. I CHOUDHURY R L CHUTIA MS N GUPTA | SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE |
| 27 | WP(C)/7764/2022 B/O, IN WP(C)/274/2020 (D/O), WP(C)/1738/2020 (D/O) | TIKENDRAJIT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA | SC, AHSEC SC, HIGHER SEC. EDU. |
| WITH | | | | |
| 28 | WP(C)/2852/2021 | HEMANTA PEGU AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA | SC, AHSEC SC, AHSEC SC, SEC. EDU. |
| 29 | WP(C)/247/2023 B/O | JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS | MR A K BORO MR D S DEKA | MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU. |

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| 30 | WP(C)/888/2023 FIXED | SABITA BALA ROY Versus THE STATE OF ASSAM AND 6 ORS | DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN | MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC |
| 31 | WP(C)/1633/2023 FIXED | BINA DAS Versus THE STATE OF ASSAM AND 5 ORS | MD S HOQUE MR. M DEKA MR. F A FAROOQUE | SC, ELEM. EDU GA, ASSAM |
| 32 | WP(C)/4353/2023 FIXED | MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR. M KHAN MR A K DAS MS J AKTAR | SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 33 | WP(C)/3035/2023 | ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR. M KHAN MR A K DAS MS J AKTAR | SC, SEC. EDU. SC, FINANCE |
| 34 | WP(C)/4767/2023 FIXED | ABDUL MAZID MIAH Versus THE STATE OF ASSAM AND 6 ORS | MR G U AHMED MR. R ISLAM | GA, ASSAM MS. L DAS(R-6,7) MR. M P SARMA(R-6,7) MR A CHAKRABORTY (R-6,7) MR A CHETIA(R-6,7) SC, SEC. EDU. |
| 35 | WP(C)/5544/2023 B/O | REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS | MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR | SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6) |
| WITH | | | | |
| I.A.(Civil)/85/2024 in WP(C)/5544/2023 | | BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS | SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH | GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR |
| 36 | WP(C)/5633/2023 FIXED | OLIVA DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. R B PHOOKAN R SARMAH MR K J HAZARIKA | SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA |
| 37 | WP(C)/5796/2023 B/O | SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS. | MR. K M MAHANTA MR S GAUTAM | SC, SEC. EDU. SC, FINANCE |
| 38 | WP(C)/7278/2023 FIXED | MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS | SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT. |

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| 39 | WP(C)/7515/2023 B/O | ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS | MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER | SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA |
| 40 | WP(C)/156/2024 B/O | MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS | MS. J PAUL MS S BHOWMICK | SC, ELEM. EDU SC, FINANCE |
| WITH | | | | |
| 41 | WP(C)/98/2024 | DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS | MS. J PAUL MS S BHOWMICK | SC, ELEM. EDU SC, FINANCE |
| 42 | WP(C)/413/2024 B/O | RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS | MR. S ROY MR. M H LASKAR M. HOSSAIN | SC, ELEM. EDU |
| 43 | WP(C)/437/2024 B/O | ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS | MR M J QUADIR MR. A K HANNAN | SC, ELEM. EDU MR B DEURI, G.A. ASSAM |
| 44 | WP(C)/1808/2024 B/O | DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY | SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4) |
| 45 | WP(C)/2125/2024 B/O | RAMANANDA SARMA Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR. I AHMED MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED | MR. T J MAHANTA (R-4) MR. M J BARUAH (r-5) MD. S ALOM (R-4) MR. M S ALAM MR. M S ALAM MR. M S ALAM MR. A. ALI (r-5) SC, SEC. EDU. |
| 46 | WP(C)/3073/2024 B/O | GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS | MR. S CHAKRABORTY MS. M DAS | SC, HEALTH |
| 47 | WP(C)/3185/2024 FIXED | NILAMANI NATH AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR S BORTHAKUR MR SAURADEEP DEY | SC, ELEM. EDU |
| WITH | | | | |
| 48 | WP(C)/2912/2024 | DHIRU KALITA AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR S BORTHAKUR MR SAURADEEP DEY | SC, ELEM. EDU |
| 49 | WP(C)/3967/2024 FIXED | RANJIT DAS AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 50 | WP(C)/4210/2024 B/O | DR. RAJDEEP DUTTA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM | SC, AAU SC, G U |
| 51 | WP(C)/5125/2024 FIXED | DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS | MR. Z HAMMAD MR E AHMED | SC, ELEM. EDU SC, SSA |
| 52 | WP(C)/5438/2024 FIXED | RATAN MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS | MD. B HUSSAIN MR A H TOUFIQ | GA, ASSAM SC, SEC. EDU. |

ORDERS

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| 53 | Cont.Cas(C)/676/2023 FIXED | ABDUL KADER MIAH Versus NARAYAN KONWAR, IAS AND 4 ORS | MR. A F N U MOLLAH K ZAMAN | MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4) |
| 54 | WP(C)/5469/2023 B/O | SUMAN NATH Versus THE STATE OF ASSAM AND 4 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA MR I HAQUE | GA, ASSAM SC, SEC. EDU. |
| 55 | Cont.Cas(C)/353/2024 FIXED | MISS MALATI BEPARI Versus NARAYN KONWAR, IAS AND ANR | MR I HAQUE | MR. D SAIKIA (R-2) MR. N J KHATANIAR(R-2) MR B KAUSHIK(R-2) |
| 56 | I.A.(Civil)/3669/2024 FIXED in WP(C)/5662/2024 | THE PRINCIPAL Versus PARAMANANDA SAIKIA AND ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM | GA, ASSAM GA, ASSAM SC, G U |
| | WITH WP(C)/5662/2024 | PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS | MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA | SC, HIGHER EDU GA, ASSAM MR. R M DEKA(R-9) MR. D J DAS (R-9) N GAUTAM(R-9) SC, G U |
| | WITH I.A.(Civil)/3552/2024 in WP(C)/5662/2024 | PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS | MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA | SC, HIGHER EDU GA, ASSAM MR. R M DEKA(R-9) MR. D J DAS (R-9) N GAUTAM(R-9) SC, G U |
| 57 | WP(C)/5883/2024 FIXED | RANUMA AHMED Versus THE STATE OF ASSAM AND 4 ORS. | MRS A BUJARBARUAH MS A.SARMA | GA, ASSAM SC, SEC. EDU. |
| | WITH WP(C)/5957/2024 | MD. AFZAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM | SC, SEC. EDU. |
| 59 | WP(C)/6107/2024 | ABDUR RAHIM Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM | SC, SEC. EDU. |
| 60 | WP(C)/5931/2024 FIXED | PHANI RAM KUMAR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS. | MRS A BUJARBARUAH MS A.SARMA | GA, ASSAM SC, SEC. EDU. |
| 61 | WP(C)/6176/2024 B/O | BIJOY KR DEY Versus THE STATE OF ASSAM AND 4 ORS | MRS A BUJARBARUAH MS A.SARMA | GA, ASSAM SC, SEC. EDU. |
| 62 | WP(C)/6202/2024 B/O | JYOTI PRASAD BARUAH AND 7 ORS Versus THE STATE OF ASSAM AND 10 ORS | MRS A BUJARBARUAH MS A.SARMA | GA, ASSAM SC, SEC. EDU. |
| HEARING | | | | |
| 63 | WP(C)/6604/2022 FIXED | DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY | SC, HIGHER EDU SC, AG |
| | WITH WP(C)/3864/2017 | DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS. | MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA | SC, HIGHER EDUCATION |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
| 8) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 9) | MRS. K DEVI | 29-11-2024 | To | 09-12-2024 |
| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |
| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
| 15) | MS. P DAS | 05-12-2024 | To | 20-12-2024 |
| 16) | MR. B NATH | 04-12-2024 | To | 09-12-2024 |
| 17) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 18) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 19) | MR. M U MAHMUD | 04-12-2024 | To | 12-12-2024 |
| 20) | MR B K SARMA | 05-12-2024 | To | 13-12-2024 |
| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |
| 24) | MR. D KAKOTI | 06-12-2024 | To | 15-12-2024 |
| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|---|--|---|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3718/2024 FIXED | MD ABDUS SALAM @ ABDUS SALAM MIAH Versus THE STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| MOTION | | | | |
| 2 | CRP(IO)/502/2024 | PRANJAL HAZARIKA Versus INDRESWAR BARUAH @ PUTU BARUAH | MR. P BOIRAGI MR. S J SARMAH | |
| 3 | CRP(IO)/503/2024 | AKHTAR NADIM SHAH Versus MRS. MOFIDA SHAH AND 25 ORS | MR. T DEURI | |
| 4 | CRP(IO)/504/2024 | MD. ABDUL AZIZ Versus MD. MATIUR RAHMAN AND 2 ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | |
| 5 | CRP(IO)/505/2024 | PRAN PRATIM CHALIHA Versus NABA PRATIM CHALIHA AND ANR | MR. M KALITA MR. S BANIK | |
| 6 | CRP(IO)/506/2024 | SHYAM PRASAD BURAGOHAIN @ MUKUT Versus SMTI MANJU BURAGOHAIN AND 7 ORS | MR P KATAKI MRS R BEGUM | |
| 7 | AB/3209/2024 | AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR | T A LASKAR MR. D K AGARWALA | PP, ASSAM |
| 8 | AB/3210/2024 | NANDA DEBNATH Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| ADMISSION | | | | |
| 9 | Mat.App./45/2022 WITH LCR | XXXXXXX Versus XXXXXXX | MS. R DEKA MR. S S GOSWAMI | MR. S DUTTA (R-1) |
| 10 | Arb.A./2/2024 B/O | KHIJIRATDDIN AHMED Versus UNION OF INDIA | MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS | GA, ASSAM MRS. R DEVI MRS. R DEVI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC |

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| 11 | Arb.A./8/2024 CAVT. NO.10962024,1178000102820/24,N FIXED | M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS. | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR) |
| | WITH I.A.(Civil)/3367/2024 in Arb.A./8/2024 | M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS. | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR) |
| 12 | Mat.App./33/2024 B/O | XXXXXXX Versus XXXXXXX | MS A HUSSAIN MR M RAHMAN S AHMED MS. R DEVI | |
| 13 | MACApp./627/2024 | ROHIMA BIBI AND 2 ORS Versus CHOLA MS GENERAL INSURANCE COMPANY LTD AND 3 ORS | DR G J SHARMA MR A KUDDUS MS. K BHATTACHARYYA | |
| 14 | MACApp./628/2024 | NATIONAL INSURANCE COMPANY LTD Versus BANITOMBI SINGHA AND 3 ORS | MRS. S ROY | |
| | WITH I.A.(Civil)/3815/2024 in MACApp./628/2024 | NATIONAL INSURANCE COMPANY LTD Versus BANITOMBI SINGHA AND 5 ORS | MRS. S ROY | |
| 15 | MACApp./629/2024 | BHOGESWARI SAIKIA @ BHOGESHWARI Versus INAMUL HAQUE AND 2 ORS | MR. K BHATTACHARJEE ABBASH U AHMED | |
| BAIL HEARING (BA) | | | | |
| 16 | Bail Appln./2639/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SHYAM LAL GUPTA Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA | PP, ASSAM |
| 17 | Bail Appln./3289/2024 WITH CASE RECORD(SCANNED COPY) | NABIN BORAH AND ANR Versus THE STATE OF ASSAM | MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI | PP, ASSAM |
| 18 | Bail Appln./3362/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | THIYAGARAJAN M Versus UNION OF INDIA | MR. M BISWAS J SINGPHO A GHOSAL S K DAS | SC, NCB |
| 19 | Bail Appln./3546/2024 WITH OFFICE NOTE | BENIMA KACHARI @ SILA Versus THE STATE OF ASSAM | MR. K K HANDIQUE MS M BORA MR H NATH | PP, ASSAM |
| BAIL HEARING | | | | |
| 20 | AB/1688/2024 AB 1919/2024(D/O), FIXED | SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 21 | AB/2076/2024 | ROKIA KHATUN Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN | PP, ASSAM |
| 22 | AB/2383/2024 | MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM | MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS | PP, ASSAM |
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 23 | RSA/216/2024 FIXED | NURUL AMIN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | |

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| | WITH I.A.(Civil)/3567/2024 in RSA/216/2024 | NURUL AMIN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | |
| 24 | RSA/220/2024 FIXED | MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | |
| | WITH I.A.(Civil)/3590/2024 in RSA/220/2024 | MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | |
| ORDERS | | | | |
| 25 | RSA/22/2012 WITH LCR | NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM |
| | WITH MC/408/2012 in RSA/22/2012 | NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | |
| | WITH MC/467/2013 in RSA/22/2012 | NUR MOHAMMAD AND 7 ORS Versus RUP BHANU KHATUN and ORS. | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM |
| | WITH MC/2701/2013 in RSA/22/2012 | NUR MOHAMMAD AND 7 ORS Versus ON THE DEATH OF DELOWAR HUSSAIN, HIS LEGAL HEIRS - HASEN MONDAL and 2 ORS | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM |
| 26 | I.A.(Civil)/2490/2018 B/O in RFA/84/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR | | MR. S P ROY MS K GOGOI |
| | WITH RFA/84/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR | | |
| | WITH I.A.(Civil)/2492/2018 in RFA/84/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR | | |
| 27 | I.A.(Civil)/2825/2019 in RSA/180/2006 (D/O) in Review.Pet./102/2018 | THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL | DR. B N GOGOI | |
| | WITH Review.Pet./102/2018 | THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL | DR. B N GOGOI | |
| 28 | I.A.(Civil)/2499/2023 B/O in Mat.App./9467/2023 | XXXXXXX Versus XXXXXXX | A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS | MR B PUSHILAL MR S PANDIT |
| | WITH Mat.App./9467/2023 (Filing Number) | XXXXXXX Versus XXXXXXX | MS. S B CHOUDHURY | |
| 29 | RSA/182/2024 WITH LCR | ISLAM ALI Versus DIPU SARMA AND ORS | MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA | SC, GMC |
| 30 | I.A.(Civil)/969/2024 WITH LCR in RSA/6/2015 | SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS | MR. D MOZUMDER MR. S BISWAS MS D DEVI | MR. P GOHAIN |

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|----|---|--|--|--|
| | <p>WITH RSA/6/2015 CAVT. NO. 1021/2014</p> | <p>SRI OM PRAKASH KHOKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS</p> | <p>MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM</p> | <p>MS.D BORGHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)</p> |
| | <p>WITH MC/89/2015 in RSA/6/2015</p> | <p>SRI OM PRAKASH KHAKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS</p> | <p>MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA</p> | <p>MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR</p> |
| | <p>WITH I.A.(Civil)/971/2024 in RSA/6/2015</p> | <p>SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS G</p> | <p>MR. D MOZUMDER MR. S BISWAS MS D DEVI</p> | <p>MR. P GOHAIN</p> |
| | <p>WITH I.A.(Civil)/972/2024 in RSA/6/2015</p> | <p>SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS</p> | <p>MR. D MOZUMDER MR. S BISWAS MS D DEVI</p> | <p>MR. P GOHAIN</p> |
| 31 | <p>I.A.(Civil)/2645/2024 FIXED in RFA/55/2024</p> | <p>KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B</p> | <p>MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA</p> | <p>MR. B J MUKHERJEE MS R SAHA</p> |
| | <p>WITH RFA/55/2024</p> | <p>KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B</p> | <p>MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA</p> | <p>MR. B J MUKHERJEE MS R SAHA</p> |
| 32 | <p>I.A.(Civil)/3170/2024 MACApp./138/2020 (D/O) in MACApp./138/2020</p> | <p>UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS</p> | <p>MR. R C PAUL</p> | <p>MR. F A HASSAN</p> |
| | <p>WITH I.A.(Civil)/2824/2024</p> | <p>JESMINA KHATUN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR</p> | <p>MR. F A HASSAN</p> | <p>MR. R C PAUL</p> |
| 33 | <p>I.A.(Civil)/3443/2024 WITH LCR in RSA/280/2010</p> | <p>ANJUARA BEGUM AND ORS Versus MUSTT. RASIDA BEGUM and ORS</p> | <p>MS.B R A SULTANA</p> | |
| | <p>WITH RSA/280/2010</p> | <p>MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,</p> | <p>MS.B R A SULTANA</p> | <p>MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA</p> |
| | <p>WITH I.A.(Civil)/3442/2024 in RSA/280/2010</p> | <p>ANJUARA BEGUM Versus MUSTT. RASIDA BEGUM and ORS,</p> | | |
| 34 | <p>I.A.(Civil)/3654/2024 in RSA/192/2024</p> | <p>ATIKUL ALI AND 4 ORS Versus RUKITUN NESSA AND 10 ORS</p> | <p>MISS. M DAS MD. S ISLAM MR. M DEKA</p> | |

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|----|---|--|---|--|
| | WITH RSA/192/2024 | ATIKUL ALI AND 4 ORS Versus RUKITUN NESSA AND 10 ORS | MISS. M DAS MD. S ISLAM MR. M DEKA | |
| | WITH I.A.(Civil)/3159/2024 in RSA/192/2024 | ATIKUL ALI AND 4 ORS Versus RUKITUN NESSA AND 10 ORS | MISS. M DAS MD. S ISLAM MR. M DEKA | |
| 35 | I.A.(Civil)/3809/2024 in CRP/12834/2024 | SANJOY ROY Versus BIJOY KR. PAUL AND 30 ORS | MR P K DAS MR D S DEKA | GA, ASSAM SC, BTC |
| | WITH CRP/12834/2024 (Filing Number) | SANJOY ROY Versus BIJOY KR. PAUL AND 28 ORS | MR D S DEKA | |
| 36 | I.A.(Civil)/3813/2024 in MACApp./11786/2024 | THE ORIENTAL INSURANCE CO LTD Versus HOMJOLA SENGYUNG AND 2 ORS | MR. S K GOSWAMI MR. R SHARMA | |
| | WITH MACApp./11786/2024 (Filing Number) | THE ORIENTAL INSURANCE CO LTD Versus HOMJOLA SENGYUNG AND 2 ORS | MR. S K GOSWAMI | |
| | WITH I.A.(Civil)/11787/2024 (Filing Number) | THE ORIENTAL INSURANCE CO LTD Versus HOMJOLA SENGYUNG AND 2 ORS | MR. S K GOSWAMI | |
| 37 | I.A.(Civil)/3816/2024 CAVT. NO.11522/024, in MACApp./13157/2024 | CHOLAMANDALM MS GENERAL INSURANCE COMPANY LTD Versus GEETUMONI PATAR AND 6 ORS | MR T KALITA MR. A KAKATI | MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR |
| | WITH MACApp./13157/2024 (Filing Number) | CHOLAMANDALM MS GENERAL INSURANCE COMPANY LTD Versus GEETUMONI PATAR AND 6 ORS | MR T KALITA | |
| | WITH I.A.(Civil)/13158/2024 (Filing Number) | CHOLAMANDALM MS GENERAL INSURANCE COMPANY LTD Versus GEETUMONI PATAR AND 6 ORS | MR T KALITA | |
| 38 | I.A.(Civil)/3817/2024 in MACApp./14634/2024 | THE NEW INDIA ASSURANCE CO LTD Versus MUSSTT MURSHIDA BEGUM AND 6 ORS | MR. A J SAIKIA M CHETIA MR. S. PEGU | |
| | WITH MACApp./14634/2024 (Filing Number) | THE NEW INDIA ASSURANCE CO LTD Versus MUSSTT MURSHIDA BEGUM AND 6 ORS | MR. A J SAIKIA | |
| | WITH I.A.(Civil)/14637/2024 (Filing Number) | THE NEW INDIA ASSURANCE CO LTD Versus MUSSTT MURSHIDA BEGUM AND 6 ORS | MR. A J SAIKIA | |
| 39 | I.A.(Civil)/3821/2024 in MACApp./13483/2024 | LIBERTY GENERAL INSURANCE LTD Versus SAMBHU RAM SUT AND 3 ORS | MR T KALITA MR. A KAKATI | MR. S SINGH (R-1) |
| | WITH MACApp./13483/2024 (Filing Number) | LIBERTY GENERAL INSURANCE LTD Versus SAMBHU RAM SUT AND 3 ORS | MR T KALITA | |
| 40 | I.A.(Civil)/3826/2024 in RFA/14129/2024 | SATYAJIT SHARMA @ RAJU SHARMA Versus SWAPAN GHOSH | MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR | |
| | WITH RFA/14129/2024 (Filing Number) | SATYAJIT SHARMA @ RAJU SHARMA Versus SWAPAN GHOSH | MR GAURAV R DUTTA | |

HEARING

41 [RSA/222/2016](#)
WITH LCR, FIXED

MISS ARJINA BEGUM
Versus
TAHER UDDIN AHMED

MR.J AHMED
MR.S DAS
MS.D BORA

MR.P P DAS
MR.S DAS

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024
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| | | | | |
|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
| 8) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 9) | MRS. K DEVI | 29-11-2024 | To | 09-12-2024 |
| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |
| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
| 15) | MS. P DAS | 05-12-2024 | To | 20-12-2024 |
| 16) | MR. B NATH | 04-12-2024 | To | 09-12-2024 |
| 17) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 18) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 19) | MR. M U MAHMUD | 04-12-2024 | To | 12-12-2024 |
| 20) | MR B K SARMA | 05-12-2024 | To | 13-12-2024 |
| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |
| 24) | MR. D KAKOTI | 06-12-2024 | To | 15-12-2024 |
| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.2]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--------------------------------------|--|--|---------------------|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 1 | Review.Pet./182/2022 | BIKI SAHU Versus JAYNAL ABEDIN AND 6 ORS. | MR. A GANGULY MR. A DUTTA MR. A DHANUKA | |
| | WITH | | | |
| 2 | Review.Pet./8/2023 | JAYNAL ABEDIN AND 6 ORS. Versus BIKI SAHU | MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA MR C GOGOI | |

LEAVE NOTE OF ADVOCATES FOR 09/12/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
| 8) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 9) | MRS. K DEVI | 29-11-2024 | To | 09-12-2024 |
| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |
| 13) | MR. A R BHUYAN | 03-12-2024 | To | 03-01-2025 |
| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
| 15) | MS. P DAS | 05-12-2024 | To | 20-12-2024 |
| 16) | MR. B NATH | 04-12-2024 | To | 09-12-2024 |
| 17) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |

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|-----|----------------------|------------|----|------------|
| 18) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 19) | MR. M U MAHMUD | 04-12-2024 | To | 12-12-2024 |
| 20) | MR B K SARMA | 05-12-2024 | To | 13-12-2024 |
| 21) | MR. S SINHA | 05-12-2024 | To | 20-12-2024 |
| 22) | MR G CHOUDHURY | 06-12-2024 | To | 11-12-2024 |
| 23) | MR G JALAN | 09-12-2024 | To | 10-12-2024 |
| 24) | MR. D KAKOTI | 06-12-2024 | To | 15-12-2024 |
| 25) | MR. R HUSSAIN | 06-12-2024 | To | 20-12-2024 |
| 26) | MS B CHOUDHURY | 10-12-2024 | To | 10-12-2024 |
| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE SUMAN SHYAM AND
HIS LORDSHIP**

**CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE
YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY
ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND
IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING
AMICUS CURIAE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|---|---|---------------------------|
| - OLD PENDING CASES - | | | | |
| 1 | Crl.Rev.P./57/2010 WITH LCR 4 FILES | MD AJJAHAN ALI Versus THE STATE OF ASSAM | MR.R SEKHAR MR.S SAIKIA MRU S BORGHAIN MR.A BARUA MS.B GOGOI | PP, ASSAM |
| 2 | Crl.Rev.P./140/2010 WITH LCR 2 FILES | JIBAN BORA @ BUBUL Versus THE STATE OF ASSAM | MR.B CHETRI MR.K K PARASAR | PP, ASSAM |
| 3 | Crl.Rev.P./242/2010 WITH LCR | MD NAZER ALI Versus THE STATE OF ASSAM | MISSR RONGMAI MR.M BISWAS MR.K BARUAH | PP, ASSAM |
| 4 | Crl.Rev.P./246/2010 WITH LCR 6 FILES | MD JANNUDDI MONDAL Versus THE STATE OF ASSAM | MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA | PP, ASSAM |
| 5 | Crl.Rev.P./264/2010 | MD ZAFAR ALI Versus SMTI DILRUBA BEGUM | MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM | |
| 6 | Crl.Rev.P./333/2010 WITH LCR 3 FILES | MD. ARJU ALI @ BHUYAN Versus N F RAILWAY | MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA | MR.D K DEY SC, RAILWAY |

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|-------------------------|--|---|--|--|
| 7 | Crl.Rev.P./361/2010 WITH LCR 5 FILES | GAURAV DEORAH and ANR Versus THE STATE OF ASSAM | MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA | PP, ASSAM |
| 8 | Crl.Rev.P./363/2010 WITH LCR 1 FILE | RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR. | MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR | MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR |
| 9 | Crl.Rev.P./365/2010 WITH LCR 3 FILES | RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM | MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI | PP, ASSAM |
| 10 | Crl.Rev.P./374/2010 WITH LCR 1 FILE | KAMALA BEGUM Versus THE STATE OF ASSAM | MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY | PP, ASSAM |
| 11 | Crl.Rev.P./389/2010 WITH LCR 6 FILES | JALAL UDDIN Versus THE STATE OF ASSAM | MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN | PP, ASSAM |
| 12 | Crl.Rev.P./449/2010 WITH LCR 1 FILE | AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS. | MR.N DHAR MR.S CHAKRABORTY | MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN |
| 13 | Crl.Rev.P./480/2010 WITH LCR 1 FILE | NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR | MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR | ASSTT.S.G.I. |
| 14 | Crl.Rev.P./498/2010 WITH LCR 3 FILES AND P.B.-2 | SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM | MR.S K JAIN MR. P MAHANTA MR. T C KHATRI | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 15 | AB/3217/2024 | SAHJAHAN ALI Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 16 | Crl.Rev.P./465/2013 WITH LCR 4 FILES, FIXED | NOLIN SAIKIA @ NALIN Versus THE STATE OF ASSAM and ANR. | MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA | MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 17 | Crl.Rev.P./265/2012 WITH LCR 3 FILES, FIXED | GULUK KATHAR Versus STATE OF ASSAM | MR.M BISWAS MR.B HALDAR MR.S SARKAR MR.M BASUMATARY | PP, ASSAM |
| <u>QUASHMENT</u> | | | | |
| 18 | Crl.Pet./77/2019 WITH LCR 1 FILE, FIXED | SEFALI SUTRADHAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED | MS. S JAHAN, P.P., ASSAM PP, ASSAM |
| <u>HEARING</u> | | | | |
| 19 | Crl.A./184/2009 WITH OFFICE NOTE, FIXED | RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION, | MR. T DEURI, AMICUS CURIAE MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI | SC, CBI |

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|-------------|--|--|--|---|
| 20 | Crl.Rev.P./407/2011 WITH LCR 5 FILES AND P.B.-3, FIXED | SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGHAIN Versus THE STATE OF ASSAM | MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA | PP, ASSAM |
| WITH | | | | |
| 21 | Crl.Rev.P./393/2011 | DILIP KUMAR SHYAM Versus THE STATE OF ASSAM | MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR. S BORTHAKUR MR.T DEURI MR.G BOKALIAL MR.S DUTTA MR. D GOGOI | PP, ASSAM |
| 22 | Crl.Rev.P./259/2012 WITH LCR 3 FILES, FIXED | KUMUD DAS Versus THE STATE OF ASSAM | MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE | MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY |
| 23 | Crl.Rev.P./515/2014 WITH LCR 4 FILES, FIXED | SWAPAN SARKAR Versus THE STATE OF ASSAM AND ANR | DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA MR.A U AHMED | MRSS N KHANDAKAR(R-2) MR.M A LASKAR(R-2) PP, ASSAM MR.ALHAJJ INAM UDDIN(R-2) |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
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| 14) | MR. B K DAS | 05-12-2024 | To | 20-12-2024 |
| 15) | MS. P DAS | 05-12-2024 | To | 20-12-2024 |
| 16) | MR. B NATH | 04-12-2024 | To | 09-12-2024 |
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| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|--|---|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3730/2024 | GOBINDA BHUMIJ Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| 2 | Bail Appln./3752/2024 | LAL HUSSAIN ALI Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 3 | Bail Appln./3753/2024 | DEEPALI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR. | MS G DEKA | PP, ASSAM SC, CBI |
| BAIL HEARING (BA) | | | | |
| 4 | Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED | FAROOQ SHEIKH Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN | PP, ASSAM |
| 5 | WITH Bail Appln./4485/2023 | RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| BAIL HEARING | | | | |
| 6 | AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM |
| 7 | AB/2070/2024 FIXED | JINTU ALI Versus THE STATE OF ASSAM | MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | PP, ASSAM |
| 8 | AB/2355/2024 FIXED | NITU KR. DAS @ NITU DAS Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 9 | WITH AB/2334/2024 | SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M A CHOUDHURY | PP, ASSAM |

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|----------------------|---|--|--|-----------|
| 10 | WITH AB/2336/2024 | BASHIR AHMED BARLASKAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 11 | AB/2426/2024 FIXED | SUSIL GOUR @ SUSHIL GOURH Versus THE STATE OF ASSAM | MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG | PP, ASSAM |
| 12 | AB/2497/2024 FIXED | Haidar Ali and ANR Versus THE STATE OF ASSAM | MR. S Y AHMED MR. N H BARBHUIYA | PP, ASSAM |
| 13 | AB/2610/2024 FIXED | NAZRUL ISLAM Versus THE STATE OF ASSAM | MR. A S ALI MR S HUSSAIN MR. S A B KHABIR | PP, ASSAM |
| 14 | AB/2658/2024 FIXED | SHAKIL MUSTAQUE @ SAKIL AHMED Versus THE STATE OF ASSAM | MR. S M MOLLAH MR. M MONDAL | PP, ASSAM |
| 15 | AB/2863/2024 FIXED | DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM | MR. J C GOGOI MR B ISLAM MR. H KAKATI | PP, ASSAM |
| 16 | AB/2887/2024 FIXED | SANKAR MANDAL @ SHANKAR MANDAL Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 17 | AB/2888/2024 FIXED | JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM | MR. J AHMED MS A HUSSAIN R BEGUM | PP, ASSAM |
| 18 | AB/2915/2024 FIXED | SAMIUL BASID Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 19 | AB/2938/2024 FIXED | SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. MD I HAQUE | PP, ASSAM |
| 20 | AB/3053/2024 FIXED | IKRAM HUSSAIN Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| 21 | AB/3069/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED | AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS. | MR. S D PURKAYASTHA MS S.S.BORA | PP, ASSAM |
| 22 | AB/3079/2024 FIXED | RAHUL ROY Versus THE STATE OF ASSAM | MR. FIRUZ KHAN MR U CHAUDHURY MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN | PP, ASSAM |
| 23 | AB/3081/2024 FIXED | KARISMA BEGUM @ KASHMIRA BEGUM Versus THE STATE OF ASSAM | MD H R AHMED MR J I MONDAL MR J ISLAM | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 24 | I.A.(CrI.)/1154/2024 BA 3300/2024(D/O), BA 3103/2024(D/O), BA 3222/2024(D/O), BA 3340/2024(D/O) in Bail Appln./3300/2024 | SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM | TASNINA BEGUM | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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| 4) | MR. R L YADAV | 21-10-2024 | To | 10-12-2024 |
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| 27) | MR D K BHATTACHARYYA | 10-12-2024 | To | 11-12-2024 |
| 28) | MR. M SHARMA | 09-12-2024 | To | 13-12-2024 |
| 29) | MRS. M A OZAH | 09-12-2024 | To | 13-12-2024 |
| 30) | MR. R P SINGH | 10-12-2024 | To | 17-12-2024 |
| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|---|---|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3651/2024 WITH OFFICE NOTE, FIXED | TAIJUDDIN ALI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION (CBI) | MR A HUSSAIN MOTIUR RAHMAN MD S ALI MR M RAHMAN | SC, CBI |
| 2 | Bail Appln./3761/2024 | IKBAL HUSSAIN BARBHUIYA @ RIPON Versus THE STATE OF ASSAM | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | PP, ASSAM |
| MOTION | | | | |
| 3 | Crl.Rev.P./441/2024 FIXED WITH I.A.(Crl.)/1157/2024 in Crl.Rev.P./441/2024 | SUBAN CH NATH Versus THE STATE OF ASSAM AND ANR | MR P SHARMAH MR R CHETRY | PP, ASSAM |
| 4 | Crl.Rev.P./492/2024 | MD. MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR | M K BORAH MS. P. KASHYAP | PP, ASSAM |
| 5 | Crl.Rev.P./493/2024 | SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED | PP, ASSAM |
| 6 | Crl.Rev.P./494/2024 | MD. ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM | MS. G BORAH | PP, ASSAM |
| 7 | Crl.Rev.P./495/2024 | NIZAM UDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY | PP, ASSAM |
| 8 | Crl.Pet./507/2024 WITH LCR 2 FILES, FIXED | ROMESH AGARWAL AND ANR Versus THE STATE OF ASSAM AND ANR | MR. S P SHARMA K AHMED | MR. M KHAN (R-2) MS. J AKTAR (R-2) PP, ASSAM MR. K MAINUDDIN (R-2) |
| 9 | Crl.Pet./1493/2024 | ROKIBUL ISLAM @ RAKIPUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |

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|------------------|---|--|---|---|
| 10 | Crl.Pet./1494/2024 | ANAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS | MR. R A CHOUDHURY MR. R A MAZUMDER | PP, ASSAM |
| 11 | Crl.Pet./1495/2024 | MONESWARI BASUMARTY AND ANR Versus THE STATE OF ASSAM | MR. L GOGOI | PP, ASSAM |
| 12 | Crl.Pet./1496/2024 | RAJESH TUMUNG Versus THE STATE OF ASSAM AND ANR | MR. A GANGULY MR. A DUTTA | PP, ASSAM |
| 13 | Crl.Pet./1497/2024 | ABDUL RAJAK LASKAR AND ANR Versus STATE OF ASSAM AND ANR | MS A HUSSAIN S AHMED | PP, ASSAM |
| ADMISSION | | | | |
| 14 | Crl.Pet./517/2016 WITH LCR 2 FILES, | NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI | MR.P N GOSWAMI MR.I KALITA | MR. T DEURI MS. A DAS MS. L WANGSA |
| 15 | Crl.Pet./1134/2018 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS | PP, ASSAM |
| 16 | Crl.Pet./931/2019 WITH LCR 14 FILES | AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MS. P BORAH | PP, ASSAM |
| WITH | | | | |
| 17 | Crl.Pet./1289/2019 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MR. D GOGOI | PP, ASSAM |
| WITH | | | | |
| 18 | Crl.Pet./483/2022 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR R SENSUA MR D BORAH | PP, ASSAM |
| WITH | | | | |
| 19 | Crl.Pet./929/2022 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR D BORAH | PP, ASSAM |
| WITH | | | | |
| 20 | Crl.Pet./930/2022 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR D BORAH | PP, ASSAM |
| 21 | I.A.(Crl.)/651/2023 FIXED in Crl.Rev.P./7172/2023 WITH Crl.Rev.P./7172/2023 (Filing Number) | GAURI SHANKAR SAHA AND 3 ORS. Versus DIPA SAHA | MR. P S DEKA | MR. INDERJEET SINGH |
| 22 | Crl.Pet./1343/2023 WITH LCR 3 FILES, FIXED | M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI | MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1) |
| 23 | Crl.Pet./62/2024 FIXED | RAKESH SINGH Versus THE STATE OF ASSAM AND ANR | MR. I ALAM MR. T SK | MR. M CHETIA (R-2) PP, ASSAM |
| 24 | Crl.Rev.P./254/2024 WITH LCR 4 FILES, FIXED | IMAN ALI Versus MAFIDA KHATUN | MR. R ISLAM MR S ISLAM N. UDDIN | MR. M H AHMED MR. I AMIN MR. O ULLAH |
| 25 | Crl.A./412/2024 | HANNAN ALI @ HANNAN ALI Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. S SINHA MR. A AHMED MR. I U CHOWDHURY MR. L MIAH | PP, ASSAM |
| WITH | | | | |
| | I.A.(Crl.)/1206/2024 in Crl.A./412/2024 | HANNAN ALI @ HANNAN ALI Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. S SINHA MR. A AHMED MR. I U CHOWDHURY MR. L MIAH | PP, ASSAM |

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| 26 | Crl.A./414/2024 | SURAJ RABI DAS @ SURAJ RABIDAS AND ANR Versus THE STATE OF ASSAM | MS S A KHALIFA | PP, ASSAM |
| | WITH I.A.(Crl.)/1207/2024 in Crl.A./414/2024 | SURAJ RABI DAS @ SURAJ RABIDAS AND ANR Versus THE STATE OF ASSAM | MS S A KHALIFA | PP, ASSAM |
| 27 | Crl.A./416/2024 | SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR | PP, ASSAM |
| | WITH I.A.(Crl.)/1210/2024 in Crl.A./416/2024 | SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR | PP, ASSAM |
| 28 | Crl.A./417/2024 B/O | SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| | WITH I.A.(Crl.)/1211/2024 in Crl.A./417/2024 | SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 29 | Crl.Pet./970/2024 B/O | PAROMITA LODH Versus THE STATE OF ASSAM AND ANR | MS S DAS | MR. D HUSSAIN (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM |
| | WITH Crl.Pet./1404/2023 | SUDIP SAHA Versus THE STATE OF ASSAM AND ANR | MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM | MS. S DAS (R-2) PP, ASSAM |
| 31 | Crl.Pet./1056/2024 WITH LCR 1 FILE, B/O | LOVELY DEBROY Versus THE STATE OF ASSAM AND ANR | MR F Z MAZUMDER | MR. J M A CHOUDHURY(R-2) PP, ASSAM L TUBIN (R-2) MR. L P BORAH (R-2) |
| 32 | Crl.Pet./1377/2024 | SIMANGAL BRAHMA Versus PALLAVI RABHA | MR. DITUL DAS MS TINLUNG | MR. A K AHMED MR. R CHETRI |
| BAIL HEARING (BA) | | | | |
| 33 | Bail Appln./3208/2024 WITH CASE RECORD(SCANNED COPY) , FIXED | KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR. M KHAN MS J AKTAR | MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM |
| 34 | Bail Appln./3243/2024 FIXED | MD MAMON HUSSAIN Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 35 | Bail Appln./3634/2024 FIXED | RAMJAN ALI Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| BAIL HEARING | | | | |
| 36 | AB/2515/2024 FIXED | MANOJ KR NATH @ MANOJ NATH Versus THE STATE OF ASSAM AND ANR | MR Z HUSSAIN MR. M HOQUE | PP, ASSAM |
| 37 | AB/2608/2024 FIXED | NABI HUSSAIN @ NAWAR HUSSAIN Versus THE STATE OF ASSAM | MR S CHAUHAN MR. P MAZUMDER MR N ALAM | MR. A K PURKAYASTHA(R-2) MR. S SHARMA(R-2) B RONGHANGPI (R-2) PP, ASSAM |

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|----------------|---|---|--|---|
| 38 | AB/3094/2024 FIXED | TAFAJUL HAQUE Versus THE STATE OF ASSAM | MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS | PP, ASSAM |
| ORDERS | | | | |
| 39 | Crl.Pet./36/2023 WITH LCR 1 FILE | RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR | MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI | PP, ASSAM |
| 40 | Crl.A./233/2024 WITH OFFICE NOTE, FIXED | MAHIDUL ISLAM Versus THE STATE OF ASSAM | M M RAHMAN MR. A HOQUE | PP, ASSAM |
| | WITH I.A.(Crl.)/692/2024 in Crl.A./233/2024 | MAHIDUL ISLAM Versus THE STATE OF ASSAM | M M RAHMAN MR. A HOQUE | PP, ASSAM |
| 41 | I.A.(Crl.)/742/2024 WITH LCR 4 FILES, B/O in Crl.A./184/2024 | RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR. | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MS. N NASRIN (R-2) PP, ASSAM |
| | WITH Crl.A./184/2024 | RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR. | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL | PP, ASSAM |
| 42 | I.A.(Crl.)/851/2024 WITH LCR 2 FILES in Crl.Pet./919/2024 | PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR | MR. K A MAZUMDER | PP, ASSAM |
| | WITH Crl.Pet./919/2024 | PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR | MR. K A MAZUMDER | MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM |
| 43 | I.A.(Crl.)/1189/2024 in CRL.A(J)/37/2024 | FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM, | MR. SURAJIT DAS | PP, ASSAM |
| | WITH CRL.A(J)/37/2024 | FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR DIKSHIT GOGOI (AMICUS CURIAE) | PP, ASSAM |
| 44 | I.A.(Crl.)/1191/2024 B/O in Crl.Pet./71/2022 | CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA | PP, ASSAM |
| | WITH Crl.Pet./71/2022 | CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA MS. D PAUL | PP, ASSAM |
| 45 | Crl.Pet./782/2021 | CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA MS. D PAUL | PP, ASSAM |
| 46 | Crl.Pet./1340/2024 FIXED | KANAK BORO Versus JOGEN BORO AND ANR | MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG | PP, ASSAM |
| HEARING | | | | |
| 47 | Crl.A./159/2022 <u>2 Y 7 M 0 D</u> :WITH LCR 5 FILES, B/O | JITUMONI MAHANTA Versus THE STATE OF ASSAM | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV | 21-10-2024 | To | 10-12-2024 |
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| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
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| 31) | MR. B J MUKHERJEE | 09-12-2024 | To | 11-12-2024 |
| 32) | MS R SAHA | 09-12-2024 | To | 11-12-2024 |
| 33) | MR. D K CHOMAL | 09-12-2024 | To | 11-12-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|--|---|---|
| ORDER NO STEPS | | | | |
| 1 | WP(C)/857/2022 | MOINAL HOQUE Versus THE STATE OF ASSAM AND 14 ORS | MR. JUNM LASKAR MS N KHATUN | GA, ASSAM |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 2 | I.A.(Civil)/3704/2024 in WP(C)/293/2020 | BABURAM BASUMATARY AND 212 ORS. Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS. | MR. H A AHMED R ALI MR A S SK | GA, ASSAM SC, NHAI SC, REVENUE |
| | WITH WP(C)/293/2020 | BABURAM BASUMATARY AND 212 ORS. Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 2 ORS. (A) | GA, ASSAM MR. H A AHMED R ALI MR A S SK | MR. P S DEKA (SC, R-2) SC, NHAI MS. K PHUKAN, GA (R-3) MR. R K TALUKDAR (SC, R-1) SC, REVENUE |
| ADMISSION | | | | |
| 3 | WP(C)/2026/2016 FIXED | HAREKESTO BARMAN and 53 ORS. Versus THE STATE OF ASSAM and 13 ORS. | MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED | GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, BTC SC, FINANCE SC, WATER RESOURCE |
| 4 | WP(C)/5075/2016 | BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS | MR.K GOGOI MS.P BORAH MR.S BORTHAKUR | GA, ASSAM |
| | WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016 | BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS | MR.K GOGOI MS.P BORAH MR.S BORTHAKUR | GA, ASSAM |
| 5 | WP(C)/2333/2017 | HARIPADA DAS and 84 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR.B CHAKRABORTY MR.U DAS | GA, ASSAM MRS. D DAS BARMAN MR. S DUTTA ,SC, SILCHAR MUNICIPAL BOARD,ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |

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| 6 | WP(C)/5029/2017 | SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS. | MR.B D GOSWAMI MR.N SARKAR | GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE |
| | WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017 | SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS. | MR.B D GOSWAMI MR.N SARKAR | GA, ASSAM |
| 7 | WP(C)/415/2018 FIXED | LALIT GOGOI Versus THE STATE OF ASSAM | MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA | GA, ASSAM SC, FOREST SC, REVENUE ASSTT.S.G.I. |
| 8 | WP(C)/440/2019 CAVT. NO.1360/2018 | SUCHITRA HIRA AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR. M K CHOUDHURY MR. N BARUAH | MR R K DUTTA (R2, R3) MR. R DUBEY (R6) MR. M SHARMA (R-2,3) MR. N BORUAH (R2, R3) MS. M DAS MRS. M DAS MS. A B KAYASTHA (R6) MR. A N I HUSSAIN (R6) MS. S YASMIN (R-2,3) ASSTT.S.G.I. FOR CAVEATOR |
| 9 | WP(C)/2848/2019 | SANJIT KARMAKAR Versus THE STATE OF ASSAM AND 6 ORS. | MR. D DAS SR. ADV MR S KHOUND R SARMAH | MR H R A CHOUDHURY MR. A M AHMED SC, REVENUE |
| 10 | WP(C)/2855/2019 | HUSSAIN AHMED AND 119 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA | GA, ASSAM SC, REVENUE SC, K A A C |
| 11 | WP(C)/2912/2019 | NUR MOHAMMAD ALI Versus THE STATE OF ASSAM AND 3 ORS. | MR. R ALI MR M SHELM MR M Z SHAH | GA, ASSAM |
| 12 | WP(C)/2961/2019 | FAKIRAR BAZAAR MARKET AND TRADER DEVELOPMENT COMMITTEE AND 2 ORS. Versus UNION OF INDIA AND 7 ORS. | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. N I MAZARBHUYAN | GA, ASSAM ASSTT.S.G.I. |
| 13 | WP(C)/4697/2019 FIXED | BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. S K DAS MR R KARIM MR D BARMAN | GA, ASSAM MR. N ALAM SC, G M D A |
| 14 | WP(C)/3438/2021 | THE FOOD CORPORATION HANDLING WORKERS UNION Versus THE UNION OF INDIA AND 4 ORS. | MS. A BHATTACHARYYA MR. P KALITA | MR. K K PARASAR ASSTT.S.G.I. SC, F C I |
| 15 | WP(C)/3454/2021 | GOLLO TUKIA Versus THE STATE OF ASSAM AND 6 ORS | MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS | MR. P K TIWARI (R7) GA, ASSAM MR. A R GOGOI (R7) |
| 16 | WP(C)/3487/2021 | SARVANGI VIKAS TRUST Versus THE STATE OF ASSAM AND 7 ORS | MR. M BISWAS MS. S MEDHI MS M DAS MS. T DEVI | GA, ASSAM |
| 17 | WP(C)/3910/2021 | BULBULI DEY Versus THE STATE OF ASSAM AND 5 ORS. | MR. A MOBARAQUE | GA, ASSAM SC, REVENUE SC, FINANCE |
| 18 | WP(C)/3942/2021 | SMTI NIJU SONOWAL Versus THE STATE OF ASSAM AND 6 ORS | MR MINTU SAIKIA | GA, ASSAM SC, FINANCE SC, REVENUE |
| 19 | WP(C)/3984/2021 | ASMA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS. | MR. M HUSSAIN MR A K DAS | GA, ASSAM SC, REVENUE |

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| 20 | WP(C)/5839/2021 | ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS | MR. W RAHMAN MS. S RASUL | GA, ASSAM MR A ALI MR. K GOGOI MR G SARMA MS. L DEVI MR. B DEORI |
| 21 | WP(C)/6367/2021 | M/S PUL PUL MANUFACTURER Versus THE STATE OF ASSAM AND 2 ORS. | MR. T J MAHANTA MS. B BHUYAN MS N ISLAM | SC, HIGHER EDU GA, ASSAM |
| 22 | WP(C)/6385/2021 | SRI ARUNAVA DAS AND 11 ORS Versus UNION Of INDIA AND 4 ORS | MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | SC, NF RLY |
| 23 | WP(C)/5806/2022 FIXED | PONA TANTI AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MS. R CHOUDHURY MR N RAHMAN | SC, P AND R.D. |
| 24 | WP(C)/2100/2023 | K U UMESH AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS | MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR S K BEHARA MR J RAJBONGSHI | MR. R K D CHOUDHURY MR H GUPTA MR H GUPTA DY.S.G.I. |
| | WITH | | | |
| 25 | WP(C)/2101/2023 | SMT. HIRAMONI NEOG KAKOTI Versus THE UNION OF INDIA AND 4 ORS. | MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR S K BEHARA MR J RAJBONGSHI | MR. R K D CHOUDHURY MR H GUPTA MR H GUPTA DY.S.G.I. |
| 26 | WP(C)/2604/2023 | NIPEN KAKOTI Versus THE STATE OF ASSAM AND 2 ORS. | MR. M J BARUAH MS B MAJUMDER MS M NEOG | GA, ASSAM SC, REVENUE |
| 27 | WP(C)/2712/2023 | BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS. | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 28 | WP(C)/2761/2023 | MUNINDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS. | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 29 | WP(C)/2785/2023 | RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS. | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 30 | WP(C)/2787/2023 | ABDUL RAHMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. I CHOUDHURY | GA, ASSAM MR. A SARMA (R-5 to 7) MR. M HUSSAIN (R-5 to 7) MR. K KALITA (R-5 to 7) MS G SWAMI (R-5 to 7) SC. REVENUE |
| 31 | WP(C)/2877/2023 | MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS | MR. M HUSSAIN MR. R I MONDAL | GA, ASSAM SC, APDCL |
| 32 | WP(C)/3243/2023 | AUGUSTIN KRAMSA Versus THE STATE OF ASSAM AND 10 ORS. | MR. N SARKAR S BORGHAIN MR P K BASU | GA, ASSAM SC, REVENUE SC, K A A C SC, FOREST |
| 33 | WP(C)/3600/2023 | AMIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS | MR. M SARANIA MS. C NEWME MR A SARANIA | MR. B DEKA (ALL RESPONDENTS) DY.S.G.I. |
| 34 | WP(C)/5224/2023 WITH WP(C)/4181/2021 (D/O) | NIROD CH GHOSH AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR M H AHMED I AMIN MS. N SULTANA | GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 35 | WP(C)/5227/2023 | UTTAM SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR M H AHMED I AMIN MS. N SULTANA | GA, ASSAM SC, REVENUE |

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| 36 | WP(C)/5305/2023 | M/S RAMEN DEKA AND ANR Versus UCO BANK AND 3 ORS | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | SC. UCO BANK SC, SC, IRCTC |
| 37 | WP(C)/5443/2023 | M/S RADHASHYAM TIRTHABASHI PAUL AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. A GOYAL MR. A CHOUDHURY | SC, TAXES |
| 38 | WP(C)/5489/2023 | BAHAR ALI Versus THE UNION OF INDIA AND 6 ORS | MR. M R KHANDAKAR | GA, ASSAM MRS. R DEVI (R-1) MS G HAZARIKA(R-3) MR. N GOSWAMI (R-2, R-5, R-6, R-7) MR. B GOGOI (R-4) DY.S.G.I. SC, FINANCE SC, REVENUE |
| 39 | WP(C)/5541/2023 | BHABESH DAS Versus THE REGIONAL MANAGER SBI NORTH EAST REGION AND 2 ORS | MR M RANA MD. I AHMED | MR. A PARVEZ MR D GOGOI |
| 40 | WP(C)/6021/2023 | DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. J SARMAH | GA, ASSAM MS G HAZARIKA (R 1) MR. N GOSWAMI (R 2, 3 & 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 41 | WP(C)/6444/2023 | SARAT KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A C BURAGOHAIN H DAS MR R SINGH MS. H BORAH | GA, ASSAM SC, HEALTH AND F W SC, REVENUE |
| 42 | WP(C)/7357/2023 | MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 43 | WP(C)/2469/2024 | SILCOORIE TEA ESTATE Versus THE UNION OF INDIA AND 3 ORS | MS N SAIKIA MR A SAIKIA R BARMAN | MR. K GOGOI (CGC) DY.S.G.I. SC, INDUSTRIES AND COMMERCE |
| 44 | WP(C)/3611/2024 | MD. KABUL HUSSAIN BARBHUIYA Versus THE CHIEF GENERAL MANAGER AND 3 ORS. | MR. B J GHOSH MR. T SK | MR. DILIP DEY (R-4) MR H GUPTA (R-1,2,3) MR Y. BARBHUIYA(R-1,2,3) |
| ORDERS | | | | |
| 45 | WP(C)/3405/2018 | SAJID KHAN Versus THE STATE OF ASSAM AND 5 ORS. | MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR | GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4) |
| 46 | WP(C)/2909/2020 | KUDDUS ALI Versus THE STATE OF ASSAM AND 7 ORS | MR. M DUTTA MS. M BARMAN MR. M ISLAM | GA, ASSAM SC, PWD SC, REVENUE |
| 47 | WP(C)/5666/2022 | TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS | MR. M A I HUSSAIN MR. S H ZAMAN | SC, CO OP GA, ASSAM |
| 48 | WP(C)/938/2023 | CHITU BARUAH Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR D J DEKA MR P J DUTTA | SC, P AND R.D. MR. N SARMAH (R2, R3) |
| 49 | WP(C)/3411/2023 | INTEGRATED SYSTEMS AND SERVICES Versus THE UNION OF INDIA AND 10 ORS | MR G SARMA MR S DEKA MS. C TALUKDAR | SC, NRC MR. DILIP DEY (4,6,7,9,10) MRS S BARUAH A NEOG (R-11) MR. A SANDILYA (R-11) DY.S.G.I. SC, PF |
| 50 | WP(C)/3629/2023 WITH OFFICE NOTE | KRISHNA KANTA KAKATI Versus THE STATE OF ASSAM AND 10 ORS | MR G SARMA MR S DEKA | SC, P AND R.D. GA, ASSAM |

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| 51 | I.A.(Civil)/2395/2024 FIXED, WITH LCR in WP(C)/741/2014 | M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS | SC, AIDC MR. S. DAS, SC, AIDC | MR. M BARUAH |
| | WITH WP(C)/741/2014 | M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS | MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH | MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY |
| | WITH MC/1196/2014 in WP(C)/741/2014 | DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS. | MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY | MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C |
| | WITH I.A./1696/2016 in WP(C)/741/2014 | BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS. | APPLICANT-IN-PERSON | MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY |
| | WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014 | M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS | MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH | MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C |

HEARING

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| 52 | WP(C)/6303/2013 FIXED | KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS | MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN | GA, ASSAM MR. K. GOGOI |
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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
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| 5) | MD. I HUSSAIN | 22-11-2024 | To | 20-12-2024 |
| 6) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 7) | MR J DAS | 28-11-2024 | To | 31-12-2024 |
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| 10) | MR. U K BORTHAKUR | 30-11-2024 | To | 15-12-2024 |
| 11) | MR. T N DAS | 01-12-2024 | To | 12-12-2024 |
| 12) | MR. N BARUAH | 02-12-2024 | To | 15-12-2024 |

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE SUMAN SHYAM AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|------------------------------|--|--|---------------------|
| MOTION | | | | |
| 1 | AB/3219/2024 | SULTAN ALI @ SULTAN AHMED Versus THE STATE OF ASSAM | MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN | PP, ASSAM |
| 2 | AB/3220/2024 | NABI HUSSAIN ALI @ NABI HUSSAIN Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 3 | AB/3221/2024 | FOJIOR RAHMAN @ FAZIYAR RAHMAN Versus THE STATE OF ASSAM | MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN | PP, ASSAM |
| 4 | AB/3222/2024 | KHALIL ULLAH Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | PP, ASSAM |
| 5 | AB/3223/2024 | JYOTIRMOY LAHKAR Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH MR. M ALOM | PP, ASSAM |
| 6 | AB/3224/2024 | KAZIRUL ISLAM Versus THE STATE OF ASSAM | MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM | PP, ASSAM |
| 7 | AB/3227/2024 | FARUQUE ALI Versus THE STATE OF ASSAM | MR. A K HUSSAIN MR. B HUSSAIN | PP, ASSAM |
| 8 | AB/3228/2024 | SRI PRANJAL PRASAD Versus THE STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| 9 | AB/3229/2024 | SRI DILIP BHUYAN Versus THE STATE OF ASSAM | MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA | PP, ASSAM |
| 10 | AB/3230/2024 | SAIFUL ISLAM @ MD SAIFUL ISLAM Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |

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|--------------------------|--|---|---|-----------|
| 11 | AB/3231/2024 | RAFIK ALI @ MD RAFIK ALI Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 12 | AB/3235/2024 | PULIN KARMAKAR Versus THE STATE OF ASSAM | MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 13 | Bail Appln./3413/2024 FIXED | MRINAL DAS @ MINTU Versus THE STATE OF ASSAM | N NEOG L BANIK | PP, ASSAM |
| 14 | Bail Appln./3607/2024 FIXED | HIMANGSHU BAISHYA @ HIMASHU BAISHYA Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 15 | Bail Appln./3736/2024 FIXED | SMTI FATEMA KHATUN AND ANR Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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[For Monday,9th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| MOTION | | | | |
| 1 | CRP(IO)/484/2024 FIXED | SMT. RUPANJALI DAS AND 2 ORS Versus SMT. JYOTI DAS AND ANR | MR H K SARMA | |
| ADMISSION | | | | |
| 2 | Crl.Pet./1263/2023 WITH LCR 2 FILES, FIXED | JAKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR | MR. A H ALAMGIR | MR. A H M R CHOUDHURY (R-2) PP, ASSAM |
| ORDERS | | | | |
| 3 | I.A.(Civil)/302/2021 B/O in MACApp./1068/2021 WITH MACApp./1068/2021 (Filing Number) | NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS. | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | MR N AHMED MR. M M ZAMAN M RAHMAN |
| 4 | MACApp./309/2022 WITH LCR, B/O WITH I.A.(Civil)/1622/2022 in MACApp./309/2022 | SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS. | MR. R GOSWAMI MS. P BORTHAKUR | MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN |
| 5 | CRP(IO)/282/2023 B/O | MS NEKNOOR BIBI Versus MD. ABDUL HAKIM BARBHUYIYA AND ANR | MR. SHEELADITYA | MR. A U CHOUDHURY MS. R CHOUDHURY (R-1) MR S ISLAM MR. A H M R CHOUDHUR(R-1)Y |
| 6 | Review.Pet./5/2024 in CRP/175/2023 (D/O), B/O | ON THE DEATH OF MD. ASAD UDDIN HIS LEGAL HIERS RAJIA BEGUM AND ORS. Versus SHYAM SUNDAR DAS AND 2 ORS. | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | MR. S K CHAKRABORTY (R-1) |
| 7 | CRP(IO)/54/2024 CAVT. NO.01572/024, FIXED | NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. N J GOGOI M.A. BEGUM FOR CAVEATOR |

| | | | | |
|----|--|--|---|---|
| 8 | WITH CRP(IO)/60/2024 | DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS. | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. N J GOGOI MS. S DEB FOR CAVEATOR |
| 9 | Tr.P.(C)/75/2024 FIXED | GOLERA BEGUM Versus NUR MOHAMMOD SARKAR | MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG | MR. M A SHEIKH MR. W A SHEIKH |
| 10 | Review.Pet./100/2024 in CRP/177/2023 (D/O), B/O | PRAN GOPAL DAS AND ORS. Versus SHYAM SUNDAR DAS | MS F N ZAMAN MS. B. HAZARIKA MR. R. AHMED | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA |
| 11 | CRP(IO)/332/2024 FIXED | DHAMBARUDHAR DAS AND 7 ORS. Versus NILA RAM DAS | MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR | MR. B K DAS MR H P GUWALA H P NEOG |
| 12 | Crl.Rev.P./448/2024 FIXED | DINESH CH. SUTRADHAR Versus THE STATE OF ASSAM AND ANR | MR K BHUYAN MR N ISLAM MR. M U E BHUYAN | PP, ASSAM |
| 13 | Crl.Rev.P./449/2024 FIXED | BAKKAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR | MR. I HAQUE | PP, ASSAM |
| 14 | I.A.(Civil)/2233/2024 FIXED in MACApp./7599/2024 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. M TALUKDAR (R-1,2,3) |
| | WITH MACApp./7599/2024 (Filing Number) | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A | MR. R GOSWAMI | |
| | WITH I.A.(Civil)/3058/2024 | SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 2 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. | MR. M TALUKDAR | MR. R GOSWAMI |
| | WITH I.A.(Civil)/8344/2024 (Filing Number) | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A | MR. R GOSWAMI | |
| 15 | I.A.(Civil)/2350/2024 B/O in CRP(IO)/225/2024 WITH CRP(IO)/225/2024 | RAJ KUMAR SINGH AND 2 ORS Versus PAYMACHAUBI DEVI | MR. A ROSHID | MR. J LASKAR |
| | | PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS | MR. J LASKAR | |
| 16 | I.A.(Civil)/3615/2024 B/O in CRP/91/2024 WITH CRP/91/2024 | SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL, | MS A HUSSAIN S AHMED | |
| | | SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL | MS A HUSSAIN MR. A K RAY MR. I GOGOI MR. M I HUDA M PATHAK MISS T DAS S AHMED | |

17 [I.A.\(Civil\)/3802/2024](#)
in MACApp./112/2023 (D/O),
WITH LCR, B/O
in MACApp./112/2023

RABI SANKAR DAS @ RABISHANGKAR
DAS

MR. M TALUKDAR

MS. R D MOZUMDAR

Versus

THE NATIONAL INSURANCE COMPANY
LIMITED AND ANR

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